The Apprenticeship Rules, 1992

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The Apprenticeship Rules, [1992]

In exercise of the powers conferred by sub-section (1) of Section 37 of the Apprentices Act, 1961 (52 of 1961) and after consulting the Central Apprenticeship Council, the Central Government hereby makes the following rules in supersession of the Apprenticeship Rules, 1962, except as respects things done or omitted to be done before such supersession, namely:—

- 1. Short title and commencement.—(1) These rules may be called the Apprenticeship Rules, ³[1992].
- (2) They shall come into force on the date of their publication in the Official Gazette.
 - 2. Definitions.—In these rules, unless the context otherwise requires:—
 - (1) "Act" means the Apprentices Act, 1961 (52 of 1961);
 - ⁴[(1-A) "Degree apprentice" means an apprentice undergoing a course in order that he may hold a degree granted by any recognized institution or university and undergoing apprenticeship training as an integrated component of the curricula;]
 - (2) "Diploma Holder" means a person who holds a diploma in engineering or technology or equivalent qualification granted by a State Board of Technical Education, or recognised by the State Government concerned or the Central Government;
 - ⁵[(2-A) "Diploma in non-engineering" means a person who holds a diploma in non-engineering or equivalent qualification granted by a Board or University or recognised by the concerned State Government or the Central Government, as the case may be;]
 - (3) "Engineering Graduate" means a person, who-
 - (a) holds a degree in engineering or technology granted by—
 - (i) a statutory University, or
 - (ii) by an institution empowered to grant such degree by an Act of Parliament;
 - (b) has passed the graduateship examination of professional bodies recognised by the Central Government as equivalent to degree; or
 - (c) holds the qualifications which exempt him from Sections A and B examinations of the Institution of Engineers (India);

^{1.} Subs. for "1991" by G.S.R. 188(E), dt. 15-3-2001 (w.e.f. 1-11-2016).

Vide G.S.R. 356, dt. July 15, 1992, published in the Gaz. of India, Pt. II, S. 3(i), dt. 1st Aug., 1992, pp. 1405-1434, Sl. No. 31 as corrected by G.S.R. 538, dt. 15-10-1993, pub. in the Gaz. of India, Pt. II, S. 3(i), dt. 30-10-1993.

^{3.} Subs. for "1991" by G.S.R. 188(E), dt. 15-3-2001 (w.e.f. 1-11-2016).

^{4.} Ins. by G.S.R. 686(E), dt. 25-9-2019 (w.e.f. 25-9-2019).

^{5.} Ins. by Act G.S.R. 502(E), dt. 16-6-2015 (w.e.f. 18-6-2015).

- 6[(3-A) "Fresher apprentice" means a non-graduate apprentice, who has not undergone any institutional training or skill training, before taking up on-the-job training or practical training under the Apprentices Act, 1961:1
 - (4) "Vocational Certificate Holder" means a person who holds a certificate in a Vocational Course, involving two years of study after the completion of secondary stage of school education, recognised by the All India Council for Technical Education:
- 7[(4-A) "National or State Certificate holder" means a person, who holds a certificate issued by National Council for Vocational Training or State Council for Vocational Training or any authority recognized by Central Government for awarding such certificates or any other successor entity for vocational training of one year and more;]

(5) "National Classification of Occupations" means the National Classification of Occupations adopted by the Government of India, Ministry of Labour, Directorate-General of Employment and Training;

8[(5-A) "Non-engineering graduate" means a person who holds a degree in any subject other than engineering or technology granted by a statutory University or an institution empowered to grant such degree by an Act of Parliament or passed the graduateship examination of professional bodies recognised by the Central Government as equivalent degree;

(5-B) "Optional trade apprentice" means an apprentice who is not undergoing apprenticeship training in a designated trade.]

(6) "Registered Medical Practitioner" means a person whose name is entered in the register maintained under any law for the time being in force in any State regulating the registration of practitioners of medicine;

⁹[(6-A) "Regional Directorate of Skill Development and Entrepreneurship" means the regional offices of the Directorate General of Training, which is an attached office of the Ministry of Skill Development and Entrepreneurship;]

(7) "Sandwich Course Student" means a student undergoing a Sandwich Course of studies at any of the technical institutions recognised for the purpose and leading to the award of degree or diploma in engineering or technology;

¹⁰[(7-A) "School pass out" is a person, who has done his or her schooling from a recognized School or Board;

Ins. by G.S.R. 686(E), dr. 25-9-2019 (w.e.f. 25-9-2019).

^{7.} Ins. by G.S.R. 686(E), dt. 25-9-2019 (w.e.f. 25-9-2019).

^{8.} Ins. by G.S.R. 502(E), dt. 16-6-2015 (w.e.f. 18-6-2015). 9. Ins. by G.S.R. 686(E), dt. 25-9-2019 (w.e.f. 25-9-2019).

^{10.} Ins. by G.S.R. 686(E), dt. 25-9-2019 (w.c.f. 25-9-2019).

- (7-AA) "Sector Skill Council" means an industry-led organization set up as an autonomous body as provided under National Skills Qualifications
 Framework by National Skill Development Corporation or any other body as decided by Ministry of Skill Development and Entrepreneurship;
- (7-AAA) "Skill Certificate holder" means a person, who holds a skill certificate for training of less than one year, issued by an awarding body recognized under National Skills Qualifications Framework or any other authority recognized by the Central Government in this regard;
 - (8) "Schedule" means the Schedule appended to these rules;
 - (9) "Standard Industrial Classification" means the Standard Industrial Classification adopted by the Government of India, Ministry of Labour, Directorate-General of Employment and Training;
 - (10) All the words and expressions, not defined here in these rules, but defined in the Act, shall have the same meaning as given to them in the said Act.
- 3. Standard of Education.—(1) A person shall be eligible for being engaged as a trade apprentice—if he satisfies the minimum educational qualifications as specified in Schedule I.
- (2) A person shall be eligible for being engaged as a graduate or technician or technician vocational apprentice if he satisfies one of the minimum educational qualifications specified in Schedule I-A:

Provided that-

- (a) no Engineering Graduate or Diploma holder or Vocational Certificate holder who had training or job experience for a period of one year or more, after the attainment of these qualifications shall be eligible for being engaged as an apprentice under the Act;
- (b) no Sandwich Course Student shall be eligible for being engaged as an apprentice under the Act after passing the final examination of the technical institution wherein such student is undergoing the course, unless so approved by the Regional Central Apprenticeship Advisers;
- (c) a person who has been a Graduate or Technician or Technician (Vocational) apprentice under the Act and in whose case the contract of apprenticeship was terminated for any reason whatsoever shall not be eligible for being engaged as an apprentice again under the Act without the prior approval of the Apprenticeship Adviser.
- 4. Standard of Physical Fitness.—(1) A person shall be eligible for being engaged as an apprentice if he satisfies the minimum standards of physical fitness specified in Schedule II:

Provided that a person who has undergone institutional training in a school or other institution recognised by or affiliated to the National Council or the All India Council or a Statutory University or a State Board of Technical Education and has passed the examination or tests conducted by these bodies, or is undergoing

institutional training in a school or institution so recognised or affiliated in order that he may acquire a degree or diploma in engineering or technology or certificate in vocational course or equivalent qualification shall, if he has already undergone medical examination in accordance with the rules for the admission to the school or institution, be deemed to have complied with the provisions of this rule:

¹¹[Provided further that the standards of fitness specified for item (4) relating to 'EARS' and item (6) relating to 'SPEECH' of Schedule II shall not apply in the case of a person who is deaf or dumb or deaf and dumb for the following trades, namely:—

- (a) Building and Furniture Trades Group:
 - (1) Plumber.
 - (2) Carpenter.
 - (3) Furniture and Cabinet Maker.
 - (4) Sports Goods Maker (Wood).
- (b) Draughtsmen and Surveyors Trades Group Draughtsman (Civil).
- (c) Printing Trades Group:
 - (1) Process Cameraman.
 - (2) Retoucher Lithographic.
 - (3) Engraver.
 - (4) Book Binder.
- (d) Hotel and Catering Trades Group:
 - (1) Cook (General).
 - (2) Cook (Vegetarian).
 - (3) Baker and Confectioner.
- (e) Cutting and Tailoring Trades Group:
 - (1) Designer and Master Cutter.
 - (2) Tailor (Men).
 - (3) Tailor (Women).
 - (4) Tailor (General).
- (f) Agriculture Trades Group: Horticulture Assistant.
- (g) Painting Trades Group: Painter (General).]
- ¹²[(h) Group No. 1—Machine Shop Trades Group:
 - 1. Fitter.
 - 2. Turner.
 - ¹³[3. Machinist.]
 - (i) Group No. 13—Metal Working Trades Group:
 - 1. Sheet Metal Worker.

^{11.} Ins. by G.S.R. 338, dt. 15-9-1997 (w.e.f. 27-9-1997).

^{12.} Ins. by G.S.R. 107, dt. 27-5-1998 (w.e.f. 6-6-1998).

^{13.} Ins. by G.S.R. 300(E), dt. 11-8-2003 (w.e.f. 16-8-2003).

- 2. Welder (Gas and Electric).
- (j) Group No. 4—Electrical Trades Group:
 - 1. Wireman.]
 - ¹⁴[2. Electrician.]
- ¹⁵[(k) Group No. 5—Building and Furniture Trades Group:
 - 1. Mason (Building Constructor).
 - (1) Group No. 10—Heat Engines Trades Group:
 - 1. Mechanic (Diesel).
 - 2. Mechanic (Tractor).
 - 3. Mechanic (Motor Vehicle).
 - (m) Group No. 11—Draughtsmen and Survey Trades Group:
 - 1. Draughtsman (Mechanical).
 - 2. Surveyor.
 - (n) Group No. 18—Chemical Trades Group:
 - 1. Plastic Processing Operator.
 - 2. Instrument Mechanic (Chemical Plant).
 - 3. Laboratory Assistant (Chemical Plant).
 - Attendant Operator (Chemical Plant).
 - (o) Group No. 20—Agriculture Trades Group:
 - 1. Pump Operator-cum-Mechanic.
 - (p) Group No. 21—Leather Crafts Trades Group:
 - 1. Upholsterer.
 - 2. Leather Goods Maker.
 - (q) Group No. 23—Electronics Trades Group:
 - 1. Electronics Mechanic.
 - (r) Group No. 24—Photography Trades Group:
 - 1. Photographer.
 - (s) Group No. 26—Beautician Trades Group:
 - 1. Hair and Skin Carer.
 - (t) Group No. 29—Computer Trades Group:
 - 1. Desk Top Publishing Operator.
 - 2. Data Preparation and Computer Software.
 - 3. Programming and Systems Administration Assistant:

Provided also that the standards of fitness specified for item (3) relating to "eyes" shall not apply in the case of a person with low vision [Low vision means a person with impairment of vision of less than 6/18 to 6/60 with best correction in the better eye or impairment of field in any one of the following categories: (i) Reduction of fields less than 50 degrees, (ii) Heminaopia with macular involvement, (iii) Altitudinal defect involving lower fields."] for the following trades, namely:—

^{14.} Ins. by G.S.R. 300(E), dt. 11-8-2003 (w.e.f. 16-8-2003).

^{15.} Ins. by G.S.R. 300(E), dt. 11-8-2003 (w.e.f. 16-8-2003).

- (A) Group No. 1—Machine Shop Trades Group:
 - 1. Fitter.
 - 2. Turner.
 - Machinist.
 - 4. Machinist (Grinder).
- (B) Group No. 2—Foundry Trades Group:
 - 1. Foundryman.
- (C) Group No. 3—Metal Working Trades Group:
 - 1. Forger and Heat Treater.
 - 2. Sheet Metal Worker.
 - 3. Motor Vehicle Body Builder.
- (D) Group No. 4—Electrical Trades Group:
 - 1. Electrician.
 - 2. Wireman.
 - 3. Winder (Armature).
 - 4. Electroplater.
- (E) Group No. 5—Building and Furniture Trades Group:
 - 1. Carpenter.
 - 2. Plumber.
 - 3. Sports Goods Maker (Wood).
 - 4. Furniture and Cabinet Maker.
- (F) Group No. 6—Maintenance Trades Group:
 - 1. Mechanic Sewing Machine.
- (G) Group No. 9—Refrigeration and Air-Conditioning Trades Group:
 - 1. Refrigeration and Air-Conditioning Mechanic.
- (H) Group No. 10—Heat Engines Trades Group:
 - 1. Mechanic Diesel.
 - 2. Tractor Mechanic.
 - 3. Mechanic (Earth Moving Machinery).
 - 4. Auto Mechanic (Two-wheeler/Three-wheeler).
- (I) Group No. 14—Printing Group of Trades:
 - 1. Book Binder.
- (J) Group No. 15—Hotel and Catering Trades Group:
 - 1. Apprentice Food Production (General).
 - 2. Apprentice Food Production (Vegetarian).
 - 3. Steward.
 - 4. Baker and Confectioner.
 - 5. Hotel Clerk/Receptionist/Front Office Assistant.
 - 6. Fruit and Vegetable Processor.
- (K) Group No. 16—Textile Trades Group:
 - Weaver.
 - 2. Knitter (Hosiery).

- 3. Printing Textile.
- (L) Group No. 19—Cutting and Tailoring Trades Group:
 - 1. Designer and Master Cutter.
 - 2. Tailor (Men).
 - 3. Tailor (Women).
 - 4. Tailor (General).
- (M) Group No. 20—Agriculture Trades Group:
 - 1. Mechanic (Agricultural Machinery).
 - 2. Horticulture Assistant.
 - 3. Stockman (Dairy).
 - 4. Attendant Operator (Dairy).
 - 5. Pump Operator-cum-Mechanic.
- (N) Group No. 21—Leather Crafts Trades Group:
 - 1. Sports Goods Maker (Leather).
 - Leather Goods Maker.
 - 3. Footwear Maker.
 - 4. Finished Leather Maker.
 - 5. Maintenance Mechanic for Leather Machinery.
 - 6. Upholsterer.
- (O) Group No. 25—Iron and Steel Trades Group:
 - 1. Brick Layer (Refractory).
 - 2. Furnace Operator (Steel Industry).
 - 3. Steel Melting Hand.
- (P) Group No. 26—Beautician Trades Group:
 - 1. Beautician.
 - 2. Hair Dresser.
 - 3. Health and Slimming Assistant.
 - 4. Hair and Skin Carer.
- (Q) Group No. 28—Painting Trades Group:
 - 1. Painter (General).
- (R) Group No. 29—Computer Trades Group:
 - 1. Desk Top Publishing Operator.
 - 2. Data Preparation and Computer Software.
 - 3. Programming and Systems Administration Assistant.
- (S) Group No. 30—Hi-Tech Trades Group:
 - 1. Advanced Attendant Operator (Process).
 - 2. Operator-cum-Mechanic Pollution Control Equipment.
 - 3. Mechanic Medical Equipment for Hospitals and Occupational and Health Centres.
- (T) Group No. 31—Multi-skill Trades Group:
 - 1. Mechanic Advanced Machine Tool Maintenance.
 - 2. Operator Advanced Machine Tool:

Provided also that the standards of fitness specified for item (11) relating to "skeletal system" will be relaxed in the case of an orthopaedically handicapped person for the following trades with maximum disability as mentioned against each trade, namely:—

(A) Group No. 1-Machine Shop Trades Group:

Fitter Lower limb partially damaged from one side

can join.

Turner Lower limb partially damaged from one side

can join.

Machinist Only small finger damaged can join.

Machinist Only small finger damaged can join.

(Grinder)

(B) Group No. 2—Foundry Trades Group:

Pattern One upper and lower limb.

Maker Partially damaged can join.

(C) Group No. 3—Metal Working Trades Group:

A person without leg and without three fingers Welder (Gas and Electric)

of one hand can be accommodated.

lower limb damaged can be Sheet Metal Both

accommodated.

Worker

(D) Group No. 4—Electrical Trades Group:

Partially lower limb damaged students can be Electrician

accommodated.

(E) Group No. 5—Building and Furniture Trades Group:

A person without one or two finger of foot and Plumber

hand can be accommodated.

One upper and lower limb partially damaged. Carpenter

(F) Group No. 6-Maintenance Trades Group:

With one lower limb partially damaged can be Maintenance Mechanic

accommodated. (Chemical Plant)

(G) Group No. 7—Precision Machining Trades Group:

Lower limb partially damaged only one side Tool and Die Maker (Die and

can be accommodated. Small finger of each Moulds)

hand damaged can be accommodated.

Tool and Die Maker (Press Tools, Jigs and Fixtures) Lower limb partially damaged only one side can be accommodated. Small finger of each hand damaged can be accommodated.

(H) Group No. 8—Instrument Trades Group:

and

Mechanic Watch and Clock

Both lower limbs.

(I) Group No. 9—Refrigeration and Air-Conditioning Trades Group:

Refrigeration Conditioning Air

Only one lower limb partially working can be

accommodated.

Mechanic

Small finger of each hand damaged can be

accommodated.

(J) Group No. 10—Heat Engines Trades Group:

Mechanic (Diesel)

Upper limb partially damaged (Little finger and Ring finger) can be accommodated for

both hands.

Lower limb partially damaged only one side

can be accommodated.

Tractor Mechanic

Upper limb partially damaged (Little finger and Ring finger) can be accommodated for

both hands.

Lower limb partially damaged only one side

can be accommodated.

Mechanic Motor Vehicle

Upper limb partially damaged (Little finger

and Ring finger) can be accommodated for

both hands.

Lower limb partially damaged only one side

can be accommodated.

(K) Group No. 11—Draughtsmen and Surveyor Trades Group:

Draughtsman (Civil)

Partially without both legs or without one leg

and upper left limb damaged.

Draughtsman (Mechanical)

Partially without both legs or without one leg

and upper left limb damaged.

One lower limb partially damaged.

Surveyor

(L) Group No. 14—Printing Group of Trades:

Offset

One lower or one upper limb.

Machine

Minder

Process

One lower or one upper limb.

Cameraman

Book Binder

One lower limb or both lower limbs with

artificial leg.

(M) Group No. 15—Hotel and Catering Trades Group:

Baker and Confectioner

One lower or one upper limb.

(N) Group No. 18—Chemical Trades Group:

Instrument

Mechanic

With one lower limb partially damaged can be

accommodated.

Maintenance

(Chemical Plant)

(Chemical Plant)

(Chemical Plant)

(Chemical Plant)

Mechanic

With one lower limb partially damaged can be

accommodated.

Attendant

Operator

With one lower limb partially damaged can be

accommodated.

Laboratory

Assistant

With one lower limb partially damaged can be

accommodated.

Plastic Processing Operator

One lower limb partially damaged.

(O) Group No. 20—Agriculture Trades Group:

Pump

Mechanic

Operator-cum-

Upper limb partially damaged (Little finger

and Ring finger) can be accommodated for

both hands

Lower limb partially damaged only one side

can be accommodated.

Mechanic Machinery Agricultural

Upper limb partially damaged (Little finger

and Ring finger) can be accommodated for

both hands

Lower limb partially damaged only one side

can be accommodated.

Lower limb partially damaged from one side.

(P) Group No. 21—Leather Crafts Trades Group:

Leather

One lower or one upper limb.

Goods Maker

Both lower limbs.

Upholsterer

(Q) Group No. 23—Electronics Trades Group:

Electronics

Without legs or leg.

Mechanic

(R) Group No. 26—Beautician Trades Group:

Hair and Skin Carer

Partially without one lower limb and one or two lower limbs totally damaged can be adjusted.

(S) Group No. 28-Painting Trades Group:

Painter

One upper and lower limb partially damaged.

General

(T) Group No. 29—Computer Trades Group:

Desk Top

Both lower limbs.

Publishing

Operator

Data

Both lower limbs.

Preparation and

Both lower limbs.]

Computer

Software

Programming and

Systems

Administration

Assistant

- (2) Without prejudice to the generality of the foregoing provision where a physically handicapped person registered at any Employment Exchange is declared by either the Medical Board attached to Special Employment Exchanges for (where such Medical Board has not been constituted) to be physically fit for being engaged as an apprentice in any of the designated trades under the Apprentices Act, 1961, he may be engaged as an apprentice in that trade.
- 5. Reservation of Training Places.—¹⁶[(1)] In respect of each of the States specified in column (2) of Schedule II-A training places shall be reserved by the employer for the Scheduled Castes and Scheduled Tribes in every designated trade so that the ratio of the apprentices belonging to the Scheduled Castes and Scheduled Tribes to the total number of apprentices in such designated trade or trades shall be specified in columns (3) and (4) of the said Schedule (and where there is more than one designated trade in an establishment such training places shall be reserved also on the basis of total number of apprentices in all designated trades in such establishment):

Provided that when the prescribed number of persons belonging either to the Scheduled Castes or to the Scheduled Tribes are not available, the training places so reserved for them may be filled by persons belonging to the Scheduled Tribes or, as the case may be, to the Scheduled Castes and if the prescribed training places cannot be filled even in the above given manner, then the training places so lying

^{16.} Renumbered by G.S.R. 502(E), dt. 16-6-2015 (w.e.f. 18-6-2015).

unfilled may be filled by persons not belonging to the Scheduled Castes or the Scheduled Tribes.

¹⁷[(2) The training places for the Other Backward Classes in designated trades shall be reserved by the employer according to the prescribed norms followed in the respective State or Union territory and if training places can not be filled from the Other Backward Classes, then the training places so lying unfilled may be filled by persons not belonging to the Other Backward Classes.]

6. Registration of Contract of Apprenticeship.— $^{18}[***]$

- $^{19}[(1)]^{20}[(a)$ The Central Government may specify model contract form for all apprentices.]
- (b) The model contract form as may be specified by the Central Government with such variation as the circumstances of each case may require, be used for the respective purposes therein mentioned.
- ²¹[(2)] The obligation of the employer and that of the trade apprentice shall be as specified in Schedule V. The terms and conditions in respect of graduate technician and technician (vocational) apprentices shall be as specified in Schedule VI.
- 7. Period of Apprenticeship Training.—22[(1) The period of apprenticeship training in the case of trade apprentices referred to in clause (a), clause (aa) and clause (b) of Section 6 of the Act shall be as specified in Schedule-I.]
- ²³[(1-A) The period of apprenticeship training in the case of trade apprentices referred to in clause (aa) of Section 6 of the Act, shall be as specified in Schedule [-B.]
- (2)(a) Where a trade apprentice is unable to complete the full apprenticeship course within the period prescribed in sub-rule (1) or to take the final test owing to illness or other circumstances beyond his control, the establishment concerned shall extend the period of his apprenticeship until he completes the full apprenticeship course and the next test is held if so required by the Apprenticeship Adviser. Similar extension of the period of training may also be allowed in the case of those trade apprentices who having completed the course, fail in the final test. A trade apprentice who fails in the second test shall not be allowed any extension of the period of training;

^{17.} Ins. by G.S.R. 502(E), dt. 16-6-2015 (w.e.f. 18-6-2015).

^{18.} Omitted by G.S.R. 502(E), dt. 16-6-2015 (w.e.f. 18-6-2015). Prior to omission it read as: "(1) Every employer shall send to the Apprenticeship Adviser the contract of apprenticeship for registration within three months of the date on which it was signed.". 19. Renumbered by G.S.R. 502(E), dt. 16-6-2015 (w.e.f. 18-6-2015).

^{20.} Subs. by G.S.R. 502(E), dt. 16-6-2015 (w.e.f. 18-6-2015).

^{21.} Renumbered by G.S.R. 502(E), dt. 16-6-2015 (w.e.f. 18-6-2015).

^{22.} Subs. by G.S.R. 186(E), dt. 2-3-2017 (w.e.f. 2-3-2017). Prior to substitution it read as: "(1) The period of apprenticeship training in the case of trade apprentices referred to in clause (b) of Section 6 of the Act shall be as specified in Schedule I.". 23. Ins. by G.S.R. 1139(E), dt. 7-9-2017 (w.e.f. 8-9-2017).

- (b)(i) Where a trade apprentice is unable to complete the period of apprenticeship training due to strike or lockout or lay-off in an establishment where he is undergoing training and is not instrumental for the same, the period of his apprenticeship training shall be extended for a period equal to the period of strike or lockout, lay-off, as the case may be, and he shall be paid stipend during the period of such strike or lock out or lay-off or for a maximum period of six months, whichever is less;
- (ii) If the strike or lockout or lay-off is likely to continue for a longer period, the employer shall follow the procedure for novation of contract of apprenticeship of a trade apprentice referred to in clause (i) with the other employer as specified in Section 5 of the Act.
- (3) In the case of trade apprentices other than those covered by clause (a) of Section 6 of the Act, the first six months of the period of training shall be treated as period of probation.
- ²⁴[(3-A) (1) Keeping in view seasonality in operation or business or flexibility desired by trade apprentice, a trade apprentice may complete his period of apprenticeship training within five years or double the duration of apprenticeship training whichever is less from the date of starting of his apprenticeship training.
- (2) The flexibility referred to in sub-rule (1) shall be permissible in the following manner, namely—
 - (a) Maximum one break for trades having duration two years or less than two years
 - (b) Maximum two breaks for trades having duration more than two years.
- (3) The start and end date of his apprenticeship training shall be reported on portal-site by the employer.]
- (4)(a) The period of apprenticeship training in the case of Engineering Graduates, Diploma holders and Vocational Certificate holders shall be one year.
- (b) In the case of Sandwich Course Students, the period of practical training they undergo as part of apprenticeship course of studies shall be the period of apprenticeship training.
- (c) Where a Graduate/Technician/Technician (Vocational) Apprentice is unable to complete the period of Apprenticeship Training due to strike/lockout/lay-off in an establishment where he is undergoing training and is not instrumental in the same, the period of his Apprenticeship Training would be extended equal to the period of strike/lockout/lay-off and he shall be paid stipend during the period of such strike/lockout/lay-off or for a maximum period of six months, whichever is less.
- (d) If the strike/lockout/lay-off is likely to continue for a longer period, the employer shall follow the procedure for novation of contract of apprenticeship for the apprentices referred to in clause (c) with the other employers as specified in Section 5 of the Act.

^{24.} Ins. by G.S.R. 502(E), dt. 16-6-2015 (w.e.f. 18-6-2015).

- 26[7-A. Regulation of optional trade.—(1) A person shall not be qualified for being engaged as an apprentice to undergo apprenticeship training in any optional trade, unless he-
 - (a) is not less than fourteen years of age, and for optional trades related to hazardous industries, not less than eighteen years of age; and
 - (b) satisfies such physical fitness as determined by the employer.
- (2) The minimum educational qualification for person to undergo apprenticeship training in optional trade shall be ²⁷[fifth] class pass from a recognised school.
- ²⁸[(3) The period of apprenticeship training for optional trade shall be a minimum of six months to a maximum of three years;]
- (4) The training places shall be reserved by the employer for the Scheduled Castes and the Scheduled Tribes in every optional trade in accordance with the sub-rule (1) of Rule 5 and Schedule II-A of said rule.
- (5) The training places for the Other Backward Classes shall be reserved by the employer in every optional trade in accordance to the sub-rule (2) of Rule 5.
- (6) It shall be obligatory on the part of employer to disclose the duration and syllabi of the optional trades on the portal-site.
- (7) The work diary in Format 2 as specified in Schedule III shall be maintained by each apprentice and countersigned by his supervisor once in a week.
 - $(8)^{29}[***]$
- (9) No person shall be engaged as an apprentice to undergo apprenticeship training in optional trade unless such person or, if he is minor, his guardian has entered into a contract of apprenticeship with the employer and such contract of apprenticeship shall be uploaded on portal-site by the employer.

$$(10)^{30}[***]$$

^{25.} Omitted by G.S.R. 502(E), dt. 16-6-2015 (w.e.f. 18-6-2015).

^{26.} Ins. by G.S.R. 502(E), dt. 16-6-2015 (w.e.f. 18-6-2015).

^{27.} Subs. for "eighth" by G.S.R. 333(E), dt. 5-4-2017 (w.e.f. 5-4-2017).

^{28.} Subs. by G.S.R. 686(E), dt. 25-9-2019 (w.e.f. 25-9-2019). Prior to substitution it read as: "(3) The period of apprenticeship training in the case of non-engineering graduates, diploma in non-engineering and vocational certificate holder shall be maximum one year and the period of apprenticeship training for other apprentices undergoing apprenticeship training in optional trade shall be minimum of six months and maximum of two years."

^{29.} Omitted by G.S.R. 686(E), dt. 25-9-2019 (w.e.f. 25-9-2019). Prior to omission it read as: "(8) Weekly hours of work provided in sub-rule (3) of Rule 12 shall be applicable for those apprentices possessing a degree of three or four years after secondary or higher secondary education or diploma of three years after 10th class or diploma of two years after 12th pass or a certificate in vocational course involving two years of study after completion of secondary stage of school education and undergoing apprenticeship training in optional trade and for all other apprentices undergoing apprenticeship training in optional trade, the weekly hours of work provided in sub-rules (1) and (2) 30. Omitted by G.S.R. 686(E), dt. 25-9-2019 (w.e.f. 25-9-2019). Prior to omission it read as:

- (11) 31[* * *]
- $(12)^{32}[***]$
- $(13)^{33}[***]$
- (14) Every apprentice possessing a degree of minimum three years or a diploma of three years after 10th class or diploma of two years after 12th pass or a certificate in vocational course involving two years of study after completion of secondary stage of school education and undergoing apprenticeship training in optional trade shall follow the terms and conditions of contract of apprenticeship for graduate, technician and technician (vocational) apprentices as provided in Schedule VI.
- (15) Every employer and other apprentices undergoing training in optional trade shall have the obligations as provided in Schedule V respectively.
- (16) The employer shall not run a trade as optional which is a designated trade under the Act.
- (17) The progress in apprenticeship training of every apprentice in optional trade shall be assessed by the employer from time to time and every apprentice who completes his apprenticeship training to the satisfaction of the employer shall be granted a certificate of proficiency by that employer.]
- $^{34}[(18)(a)]$ Every apprentice undergoing apprenticeship training in an establishment shall be a trainee and not a worker.
- (b) The provisions of any law with respect to labour shall not apply to or in relation to such an apprentice.]
- 35 [7-B. Number of apprentices for designated and optional trade.— 36 [(1) The employers having four or more workers shall only be eligible to engage apprentices and engagement of apprentices by establishment having thirty or more number of workers shall be obligatory.]

[&]quot;(10) The minimum rates of stipend prescribed for graduate apprentices shall be paid by the employer to those apprentices who possess a degree of minimum three years duration after 10+2 system

^{31.} Omitted by G.S.R. 686(E), dt. 25-9-2019 (w.e.f. 25-9-2019). Prior to omission it read as:

[&]quot;(11) The minimum rates of stipend prescribed for technician apprentices shall be paid by the employer to those apprentices who possess a diploma of three years after 10th class or diploma of two

^{32.} Omitted by G.S.R. 686(E), dt. 25-9-2019 (w.e.f. 25-9-2019). Prior to omission it read as:

[&]quot;(12) The minimum rates of stipend prescribed for technician (vocational) apprentices shall be paid by the employer to those apprentices who possess a certificate in vocational course involving two years of study after completion of secondary stage of school education."

^{33.} *Omitted* by G.S.R. 686(E), dt. 25-9-2019 (w.e.f. 25-9-2019). Prior to omission it read as:

[&]quot;(13) The minimum rates of stipend prescribed for trade apprentices shall be paid by the employer to other apprentices undergoing training in optional trade according to their period of apprenticeship

^{34.} Ins. by G.S.R. 686(E), dt. 25-9-2019 (w.e.f. 25-9-2019).

^{35.} Ins. by G.S.R. 502(E), dt. 16-6-2015 (w.e.f. 18-6-2015).

^{36.} Subs. by G.S.R. 686(E), dt. 25-9-2019 (w.e.f. 25-9-2019). Prior to substitution it read as: "(1) The employers having six or more workers shall only be eligible to engage apprentices and

engagement of apprentices by establishment having number of workers not exceeding forty shall not be obligatory."

- (2) The strength of workers shall be calculated on the basis of average strength in the preceding financial year.
- ³⁷[(3) Within a financial year, each establishment shall engage apprentices in a band of 2.5 per cent to 15 per cent of the total strength of the establishment including contractual staff, subject to a minimum of 5 per cent of the total to be reserved for fresher apprentices and skill certificate holder apprentices.
- (4) In no month, number of apprentices should be less than 2 per cent of the total strength of the establishment and more than 18 per cent of the total strength of the establishment subject to the condition that he shall fulfill apprentice months corresponding to minimum 2.5 per cent obligation in a financial year.]
- (5) Every employer shall disclose their intention of engagement of apprentices both in designated and optional trade on portal site as well as establishment's portal-site (if existing) as per quarters given below-
 - (a) the 1st April to the 30th June;
 - (b) the 1st July to the 30th September;
 - (c) the 1st October to the 31st December;
 - (d) the 1st January to the 31st March.]
- ³⁸[7-C. Inspection of establishment.—An Officer not below the rank of Assistant Apprenticeship Adviser shall inspect an establishment and such inspection shall be after prior approval of the Central or the State Apprenticeship Adviser, as the case may be.]
- ³⁹[8. Compensation for termination of apprenticeship.—Where the contract of apprenticeship is terminated through failure on the part of any employer in carrying out the terms and conditions thereof, such employer shall be liable to pay the apprentice compensation of an amount equivalent to his three months last drawn stipend.]
- 9. Qualifications of persons placed in charge of the Training of Apprentices.—A person placed in charge of the training of apprentices by the employer shall possess the qualifications specified in Schedule IV to these rules.

The person so appointed shall be of the appropriate level commensurate with the number of seats located for apprenticeship training and size of the establishment.

40[9-A. Staffing pattern and qualifications of instructional staff for practical and basic training of apprentices.—Staffing Pattern and qualifications of

^{37.} Subs. by G.S.R. 686(E), dt. 25-9-2019 (w.e.f. 25-9-2019). Prior to substitution it read as: "(3) Within a financial year, each establishment shall engage apprentices in a band of 2.5 per cent to 10 per cent of the total strength of the establishment including contractual staff.

⁽⁴⁾ In no month, number of apprentices should be less than 2 per cent of the total strength of the establishment and more than 15 per cent of the total strength of the establishment subject to the condition that he shall fulfil apprentice months corresponding to 2.5 per cent obligation in a financial

^{38.} Ins. by G.S.R. 502(E), dt. 16-6-2015 (w.e.f. 18-6-2015).

^{39.} Subs. by G.S.R. 404, dt. 25-11-1997 (w.e.f. 13-12-1997). 40. Ins. by G.S.R. 190(E), dt. 26-2-1999 (w.e.f. 28-2-1999).

instructional staff for imparting practical and basic training to apprentices shall be as specified in Schedule IV-A.]

- 10. Maintenance of record of work by Apprentices.—Every Graduate Or Technician or Technician (Vocational) Apprentice shall maintain a daily record of the work done by him relating to the apprenticeship training in the form of a workshop or laboratory notebook.
- 11. Payment of stipend to Apprentices.—41[(1) The minimum rate of stipend payable to apprentices per month shall be as per the qualifications stipulated in the curriculum. The minimum rate of stipend payable to apprentices per month shall be follows, namely-

Sl. No.	Category	Prescribed minimum amount of stipend
1	2	3
(i)	School pass-outs (class 5th - class 9th)	Rs. 5000 per month
(ii)	School pass-outs (class 10th)	Rs. 6000 per month
(iii)	School pass-outs (class 12th)	Rs. 7000 per month
(iv)	National or State Certificate holder	Rs. 7000 per month
(v)	Technician (vocational) apprentice or Vocational Certificate holder or Sandwich Course (Students from Diploma Institutions)	Rs. 7000 per month

Seventy per cent of minimum wage of semi-(a) During the first year of training skilled workers notified by the respective State

or Union Territory

Eighty per cent of minimum wage of semi-(b) During the second year of training

skilled workers notified by the respective State

or Union Territory

Ninety per cent of minimum wage of semi-During the third and fourth year of skilled workers notified by the respective State training

or Union Territory:

Provided that in the case where the minimum rate of wage for a trade is not notified by the State Government or Union Territory, then, the maximum of minimum wages of the Schedule Employment notified by such State Government or Union Territory for semi-skilled workers shall be taken into account for paying the stipend in respect of that trade:

Provided further that in the case of trade apprentices referred to in clause (a) of Section 6 of the Act, the period of training already undergone by them in a school or other institution recognised by the National Council, shall be taken into account for the purpose of determining the rate of stipend payable."

^{41.} Subs. by G.S.R. 686(E), dt. 25-9-2019 (w.e.f. 25-9-2019). Prior to substitution it read as: "(1) The minimum rate of stipend per month payable to trade apprentices shall be follows, namely—

(vi)	Technician apprentices or diploma holder in any stream or sandwich course (students from degree institutions)	Rs. 8000 per month
(vii)	Graduate apprentices or degree apprentices or degree in any stream	Rs. 9000 per month]

- ⁴²[(1-A) In the case of Skill Certificate Holder, stipend payable per month shall be as per his/her educational qualification as mentioned in the table above.
- (1-AA) During the second year of apprenticeship training, there shall be an increase of 10 per cent. in the prescribed minimum stipend amount and further 15 per cent. increase in the prescribed minimum stipend amount during the third year of apprenticeship training.
- (1-AAA) In the case of National or State Certificate holder, the period of training already undergone by him or her in a school or other institution recognized by the National Council or State Council, shall be taken into account for the purpose of determining the minimum payable rate of stipend.
- (1-AAAA) In the case of Fresher apprentice, during Basic Training for a period up to three months, the stipend amount to be paid by the establishment shall be 50 Per cent. of the prescribed stipend. Further, in case of simultaneous Basic Training (BT) and On-the-Job Training, full amount of the stipend is to be paid.]
 - $(2)^{43}[***].$
- ⁴⁴[(3) The stipend for a particular month shall be paid by the tenth day of the following month and the stipend shall be paid through the bank account of apprentices from a date⁴⁵ notified by the Central Government.]
- (4) No deduction shall be made from the stipend for the period during which an apprentice remains on casual leave or medical leave. Stipend shall however not be paid for the period for which an apprentice remains on extraordinary leave.

Ins. by G.S.R. 686(E), dt. 25-9-2019 (w.e.f. 25-9-2019).
 Omitted by G.S.R. 686(E), dt. 25-9-2019 (w.e.f. 25-9-2019). Prior to omission it read as:

43. Omitted by G.S.R. 686(E), dt. 25-9-2019 (w.e.f. 25-9-2019). The to official in Vocational) "(2) The minimum rates of stipend payable to Graduate Technician and Technician (Vocational) Apprentices shall be as follows namely:—

Do 4094 per month

(a)	Graduate App	prentices	į	Rs 4964 per month			
(b)	Sandwich Co			Rs 3542 per month			
	(Students from	n Degre	e Institutions)	Rs 3542 per month			
(c)	Technician A	Technician Apprentices					
(d)	Sandwich cou		Rs 2890 per month				
	(Students	from	Diploma				
	Institutions)		(Vocational)	Rs 2758 per month]"			
(e)	Technician Apprentices	-					
	1 1		015 (maf 18-6	1- /ULD1.			

44. Subs. by G.S.R. 502(E), dt. 16-6-2015 (w.e.f. 18-6-2015). 45. 1st day of November, 2016 [Vide S.O. 3354(E), dt. 31-10-2016]

- (5) Notwithstanding anything contained in this rule where an establishment has a system of deferred payment whereby only a portion of the stipend is paid to the apprentice every month and the balance is paid to the apprentice on the completion of training such establishment shall be free to continue such system provided that the minimum amount paid to the apprentices every month shall not be less than the monthly stipend prescribed under these rules and no deduction is made from the said accumulated amount on any account. Establishments which do not already have such a system shall be free to institute a system on the same conditions.
- (6) The continuance of payment of stipend to an apprentice shall be subject to the work and conduct of the apprentice being satisfactory.
- (7) Where the work and conduct of the apprentice is not satisfactory the employer shall report the matter to the Apprenticeship Adviser and with his consent may stop the continuance of payment of stipend to the apprentices:

Provided that the stipend of an apprentice shall not be stopped without intimating him the grounds thereof and giving him an opportunity of representing against the action proposed.

- (8) On report being made by the employer under sub-rule (7) the Apprenticeship Adviser shall give his decision thereon within 30 days of the receipt of the report and where the Apprenticeship Adviser does not communicate to the employer refusal to consent to the stopping of the payment of stipend within the period of thirty days it shall be deemed that he has consented to the stopping of the stipend.
- 12. Hours of Work.—(1) The weekly hours of work of a trade apprentice while undergoing practical training shall be as follows namely:—
 - (a) The total number of hours per week shall be 42 to 48 hours (including the time spent on Related Instruction).
 - (b) Trade apprentices undergoing basic training shall ordinarily work for 42 hours per week including the time spent on Related Instruction.
 - (c) Trade apprentices during the second year of apprenticeship shall work for 42 to 48 hours per week including the time spent on Related Instruction.
 - (d) Trade apprentice during the third and subsequent years of apprenticeship shall work for the same number of hours per week as the workers in the trade in the establishment in which the trade apprentice is undergoing apprenticeship training.
- ⁴⁶[(2) An establishment can engage apprentices of age eighteen and above in normal working hours of the establishment. Apprentices under the age of eighteen shall be engaged in such training between the hours of 8.00 am and 6.00 pm. Any

^{46.} Subs. by G.S.R. 686(E), dt. 25-9-2019 (w.e.f. 25-9-2019). Prior to substitution it read as:
"(2) No trade apprentice shall be engaged on such training between the hours of 10.00 p.m. to 6.00 a.m. except with the prior approval of the Apprenticeship Adviser who shall give his approval if he is satisfied that it is in the interest of the training of the trade apprentice or in public interest."

relaxation in the same shall be approved by the Apprenticeship Adviser, on case to case basis.]

13. Grant of Leave to Apprentices.—48[* * *]

- 49[14. Records and Returns.—(1) A contract of apprenticeship as entered between an apprentice and the employer as per Format 1 specified in Schedule III shall be forwarded on the portal-site by the employer for registration.
- (2) Work dairy in Format 2 as specified in Schedule III shall be maintained by each Trade Apprentice and Optional Trade Apprentice and countersigned by his supervisor once in a week.
- (3) Every employer shall maintain a register of attendance of the apprentices undergoing apprenticeship training in his establishment and action taken for irregular and unauthorised absence shall be recorded in the said register at the end of each month.
- (4) Every employer shall maintain a record of the work done and training undertaken by the graduate, technician and technician (vocational) apprentices engaged in his establishment, for each quarter and at the end of each quarter shall send a report in Form Apprenticeship specified in Schedule III to the Director, Regional Board of Apprenticeship Training concerned.]

^{47.} Omitted by G.S.R. 686(E), dt. 25-9-2019 (w.e.f. 25-9-2019). Prior to omission it read as:

[&]quot;(3) Graduate Technician and Technician (Vocational) Apprentices shall work according to the normal hours of work of the department in the establishment to which they are attached for training."

^{48.} Omitted by G.S.R. 502(E), dt. 16-6-2015 (w.e.f. 18-6-2015).

^{49.} Subs. by G.S.R. 63(E), dt. 20-1-2017 (w.e.f. 20-1-2017). Prior to substitution it read as:

[&]quot;14. Records and Returns.—(1) [* * *]

^{(2)[***]}

⁽⁴⁾ Work diary in Format-2 as specified in Schedule III shall be maintained by each trade apprentice and countersigned by his supervisor once a week.

⁽⁵⁾ Every employer shall maintain a register of attendance of the trade apprentices undergoing apprenticeship training in his establishment and action taken for irregular and unauthorised absence shall be recorded in the said register at the end of each month.

^{(6)[***]}

^{(7) [* * *]}

^{(8) [* * *]}

^{(9) [* * *]}

⁽¹¹⁾ Every employer shall maintain a record of the work done and the studies undertaken by the graduate, technician and technician (Vocational) apprentices engaged in his establishment for each quarter and at the end of each quarter shall send a report in Form Apprenticeship 3 set out in Schedule III to the Director, Regional Board of Apprenticeship Training concerned."

⁵⁰[SCHEDULE I [See Rule 3(1) and Rule 7(1)]

51[5 No	PP2 4	ed N.C.O. Code No.	Period of apprentice trainin	Council for eship Vocational	Rebate allowed in appren- ticeship training	Essential/ desirable educational qualifications]
1	2	3	4	5	6	7
Grou 52[1.	p No. 1—Mac Fitter Turner	7233.10 7233.20 8211.15	Two years Two years	Fitter		Passed 10th class examination with Science and Mathematics under 10+2 system of education or its equivalent. Passed 10th class examination with Science and Mathematics under 10+2 system of education or its equivalent.]
³ [3.		8211.10 8211.15 8211.22 8211.28 8211.30 8211.32 8211.36	Two years	1. Machinist	year	Passed 10th class examination with Science and Mathematics under 10+2 system of education or its equivalent.]

^{50.} Subs. by G.S.R. 123, dt. 24-6-1998 (w.e.f. 4-7-1998).

^{51.} Subs. by G.S.R. 936(E), dt. 19-7-2017 (w.e.f. 19-7-2017).

^{52.} Subs. by G.S.R. 198(E), dt. 22-2-2016 (w.e.f. 26-2-2016). 53. Subs. by G.S.R. 186(E), dt. 2-3-2017 (w.e.f. 2-3-2017).

equivalent.]

				1,7,72		109
		8211.38				
⁵⁴ [4.	Machinist	7224.10	Two	1. Machinist	One	Passed 10th class
٠	(Grinder)	7224.30	years	(Grinder)	year	examination
		7224.40		2. Machinist	One	with Science
		7224.45		3. Turner	year	and Mathematics
		8211.15			One year	under 10+2 system of education or its equivalent.]
		836.25		2. Turner	1 year	
		836.30		3. Machinist	1	
		836.35			year	
		836.40				
		836.55				
Group	No. 2—Found	lry Trades Group:	:			
⁵⁵ [1.	Pattern Maker	7522.1000	One year and three months	1. Carpenter	Three months Three months	Passed 8th class examination under 10+2 system of education or its
				PatternMaker		equivalent.]
⁵⁶ [2.	Foundry	7211.50	Two	1.	One	Passed 10th class
[2.	man	8123.10	years	Foundryman	years	examination with Science and Mathematics under 10+2 system of education or its equivalent.]
Group	No. 3—Meta	l Working Trades	Group:			
⁵⁷ [1.	Forger and	7221.50	Two	_		Passed 10th class examination
[1.	Heat	7223.30	years			under 10+2
	Treater	8152.75				system of
		8152.90				education or its

^{54.} Subs. by G.S.R. 186(E), dt. 2-3-2017 (w.e.f. 2-3-2017). 55. Subs. by G.S.R. 186(E), dt. 20-12-2017 (w.e.f. 20-12-2017). 56. Subs. by G.S.R. 186(E), dt. 2-3-2017 (w.e.f. 2-3-2017). 57. Subs. by G.S.R. 186(E), dt. 2-3-2017 (w.e.f. 2-3-2017).

⁵⁸ [2.	Sheet Metal Worker	7213.10 7213.30 7213.90 8211.61		Two years	1. Sheet Metal Worker	One year	Passed 8th class examination from a recognised school.]
⁵⁹ [3.	Welder (Gas & Electric)	7212.10 7212.20 7212.40 7212.50 7212.65		One year and three months	1. Welder	Three months	Passed 8th class examination from a recognised school.]
⁶⁰ [4.	Motor Vehicle Body Builder	7422.25 7422.30		Two years	 Sheet Metal Worker Welder 	One year One year	Passed 10th class examination under 10+2 system of education or its equivalent.]
Group	No. 4—Electr	rical Trade	s Group:				
⁶¹ [1.	Electrician	7137.10 7241.20	Omitted	Two years	Electrician	One year	Passed 10th class examination with Science and Mathematics under 10+2 system of education or its equivalent.]
⁶² [2.	Lineman	7245.10		Two years	1. Wireman	One year	Passed 8th class examination
					2. Electrician	One year	under 10+2 system of education or its equivalent.]
⁶³ [3.	Wireman	7137.20		Two years	1. Wireman	One year	Passed 8th class examination
					2. Electrician	One year	from a recognised school.]
⁶⁴ [4.	Mechanic Auto Electrical and Electronics	7241.10 7241.70			Mechanic Auto Electrical and Electronics	One year	Passed 10th class examination under 10+2 system of

^{58.} Subs. by G.S.R. 186(E), dt. 2-3-2017 (w.e.f. 2-3-2017).

^{59.} Subs. by G.S.R. 186(E), dt. 2-3-2017 (w.e.f. 2-3-2017).

^{60.} Subs. by G.S.R. 186(E), dt. 2-3-2017 (w.e.f. 2-3-2017).

^{61.} Subs. by G.S.R. 198(E), dt. 22-2-2016 (w.e.f. 26-2-2016).

^{62.} Subs. by G.S.R. 1525(E), dt. 20-12-2017 (w.e.f. 20-12-2017).

^{63.} Subs. by G.S.R. 186(E), dt. 2-3-2017 (w.e.f. 2-3-2017).

^{64.} Subs. by G.S.R. 186(E), dt. 2-3-2017 (w.e.f. 2-3-2017).

		Electrician	7241.60	70			education or its equivalent.]
(³ [5.	Aircraft	7241.40	Two years	1. Electrician	One year	Passed 10th class examination under 10+2 system of education or its equivalent.]
	66[6.	Winder		Two years	1. Electrician	One year	Passed 10th class examination under 10+2 system of education with Science as one of the subject or its equivalent.]
	⁶⁷ [7.	Cable Jointer	7245.20	Two years	 Wireman Electrician 	One year One year	Passed 8th class examination from a recognised school.]
		Elastriaion	951 15	•		_	D 140.1 1
	8.	Electrician (Mines)	851.15	3 years	Electrician	years	Passed 10th class examination under 10+2 system of education with Science (Physics and Chemistry) as one of the
		(Mines)			Electrician		examination under 10+2 system of education with Science (Physics
		(Mines) Electroplate	er 8223.10		1. Electroplater		examination under 10+2 system of education with Science (Physics and Chemistry) as one of the subjects or its equivalent. Passed 10th class examination under 10+2 system of education or its
	⁶⁸ [9.	(Mines) Electroplate	er 8223.10	Two	1. Electroplater	years	examination under 10+2 system of education with Science (Physics and Chemistry) as one of the subjects or its equivalent. Passed 10th class examination under 10+2 system of
	⁶⁸ [9.	(Mines) Electroplate	er 8223.10	Two years	1. Electroplater Group:	One year	examination under 10+2 system of education with Science (Physics and Chemistry) as one of the subjects or its equivalent. Passed 10th class examination under 10+2 system of education or its equivalent.]
	⁶⁸ [9.	(Mines) Electroplate	er 8223.10	Two	1. Electroplater	years	examination under 10+2 system of education with Science (Physics and Chemistry) as one of the subjects or its equivalent. Passed 10th class examination under 10+2 system of education or its

^{65.} Subs. by G.S.R. 186(E), dt. 2-3-2017 (w.e.f. 2-3-2017). 66. Subs. by G.S.R. 1525(E), dt. 20-12-2017 (w.e.f. 20-12-2017). 67. Subs. by G.S.R. 186(E), dt. 2-3-2017 (w.e.f. 2-3-2017). 68. Subs. by G.S.R. 186(E), dt. 2-3-2017 (w.e.f. 2-3-2017). 69. Subs. by G.S.R. 186(E), dt. 2-3-2017 (w.e.f. 2-3-2017).

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⁷⁰ [2.	Plumber	7136.10 7136.30	Two years	1. Plumber	One year	Passed 10th class examination under 10+2 system of education or its equivalent.]
⁷¹ [3.	Mason (Building Constructor	7122.20	Two years	1. Mason Building Constructor	l year	Passed 8th class examination under 10+2 system of education or its equivalent.]
4.	Furniture and Cabinet Maker	1812.10 812.20	3 years	Carpenter	l year	Passed 8th class examination under 10+2 system of education with Science as a subject or its equivalent.
5.	Sports Goods Maker (Wood)	819.70	2 years	Sports Goods Maker (Wood)	1 year	Passed 8th class examination under 10+2 system of education or its equivalent.
⁷² [6.	Mechanic (Lift and Escalator)	8333.70	Two years	 Mechanic (Lift and Escalator) Lift Mechanic 	One year One year	Passed 10th class examination under 10+2 system of education or its equivalent.]
⁷³ [7.	Building Maintenance Technician	3112.90	One year and three months	1. Mason (Building Constructor)	Six months	Passed 10th class examination under 10+2 system of education or its
⁷⁴ [8.	Architectural Assistant	3118.10	Two years	2. Building maintenance1.Architectural Assistant	Three months One year	Passed 10th class examination under 10+2 system of

^{70.} Subs. by G.S.R. 186(E), dt. 2-3-2017 (w.e.f. 2-3-2017).

^{71.} Subs. by G.S.R. 936(E), dt. 19-7-2017 (w.e.f. 19-7-2017).

^{72.} Subs. by G.S.R. 936(E), dt. 19-7-2017 (w.e.f. 19-7-2017). 73. Subs. by G.S.R. 936(E), dt. 19-7-2017 (w.e.f. 19-7-2017).

^{74.} Subs. by G.S.R. 936(E), dt. 19-7-2017 (w.e.f. 19-7-2017).

25	Sanitary	7126 10				education or its equivalent.]
⁷⁵ [9.	Sanitary Hardware Fitter	7136.10	One year and three months	1. Sanitary Hardware Fitter	Three months	Passed 8th class examination from a recognised school.]
76	Intonion	2471.40		2. Plumber	Three months	
⁷⁶ [10.	Interior Designer and Decorator	3471.10	Two years	 Interior Design and Decoration 	One year	Passed 10th class examination under 10+2 system of education or its equivalent.]
Group 1	No. 6—Mainte	enance Trade Grou	ıp:			
⁷⁷ [1.	Mechanic Machine Tool Maintenance	8281.55 8281.10	Two years	1. Mechanic Machine Tool Maintenance	One year	Passed 10th class examination under 10+2 system of education or its equivalent.]
2.	Mechanic Maintenance (Textile Machinery)	845.63	3 years	⁷⁸ [Fitter	1 year	Passed 10th class examination under 10+2 system of education with Science (Physics and Chemistry) as subject or its equivalent.
⁷⁹ [3.	Maintenance Mechanic (Chemical Plant)	8159.79	Two years	1. Maintenance Mechanic (Chemical Plant)	One year	Passed 10th class examination with Science and Mathematics under 10+2 system of education or its equivalent.]
4.	Mechanic (Dairy Maintenance)	845.55	3 years	 Fitter Tool Die Maker 	l year	-do-

^{75.} Subs. by G.S.R. 936(E), dt. 19-7-2017 (w.e.f. 19-7-2017).
76. Subs. by G.S.R. 936(E), dt. 19-7-2017 (w.e.f. 19-7-2017).
77. Subs. by G.S.R. 186(E), dt. 2-3-2017 (w.e.f. 2-3-2017).
78. Ins. by G.S.R. 153(E), dt. 22-2-2000 (w.e.f. 23-2-2000).
79. Subs. by G.S.R. 186(E), dt. 2-3-2017 (w.e.f. 2-3-2017).

				3. Refrigeration and Air- conditioning Mechanic		
5.	Mechanic (Sewing Machine)	945.82	1 year	Fitter	6 months	Passed 10th class examination under 10+2 system of education or its equivalent.
6.	Mechanic (Mining Machinery)	845.60	3 years	Fitter	1 year	Passed in 10th class examination with Science (Physics and Chemistry) as a subject under 10+2 system of education or its equivalent.
⁸⁰ [7.	Material Handling Equipment Mechanic- cum- Operator	9333.10	Two years	Mechanic Machine Tool Maintenance	One year	Passed 10th class examination under 10+2 system of education or its equivalent.]
Group	No. 7—Precis	sion Machining Tr				
⁸¹ [1.	Tool and Die Maker (Dies and Moulds)	7222.50 7222.60 7211.10 7211.50	Two years	1. Tool and Die Maker (Dies and Moulds)	One year	Passed 10th class examination with Science and Mathematics under 10+2
				2. Tool and Die Maker (Press Tools, Jigs and Fixtures)	One year	system of education or its equivalent.]
				3. Machinist	One year	
⁸² [2.	Tool and Die Maker (Press Tools, Jigs	7222.20 7222.30 7222.50 8211.10	Two years	1. Tool and Die Maker (Press Tools, Jigs and Fixtures)	One year	Passed 10th class examination with Science and Mathematics under 10+2

^{80.} Subs. by G.S.R. 186(E), dt. 2-3-2017 (w.e.f. 2-3-2017). 81. Subs. by G.S.R. 186(E), dt. 2-3-2017 (w.e.f. 2-3-2017).

^{82.} Subs. by G.S.R. 186(E), dt. 2-3-2017 (w.e.f. 2-3-2017).

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	and Fixtures)	8211.15 8211.22 8211.30 8211.38 8211.55 8211.70		 Tool and Die Maker (Dies and Moulds) Machinist 	One year	system of education or its equivalent.]
⁸³ [3.	Plastic Mould Maker	7222.50 8232.65	Two year	 Tool and Die Maker (Dies and Moulds) Tool and Die Maker 	year One year One year	Passed 10th class examination with Science and Mathematics under 10+2 system of
Constant	No S. Incom	ament Trades Cra	un.	(Press Tools, Jigs and Fixtures)	year	education or its equivalent.]
Group		iment Trades Gro			0	Descend 10th along
⁸⁴ [1.	Instrument Mechanic	7311.10 7311.30	Two years	Instrument Mechanic	One year	Passed 10th class examination under 10+2
		7311.60 7311.90				system of education or its equivalent.]
⁸⁵ [2.	Mechanic (Instrument Aircraft)	7311.10 7311.67	Two years	Instrument Mechanic	done year	Passed 10th class examination under 10+2 system of education or its
						equivalent.]
3.	Mechanic (Watchand Clock)	841.10	3 years	Mechanic (Watchand Clock)	2 years	Passed 10th class examination under 10+2 system of education or its equivalent.
C	No 0 Defrie	eration and Air-C	Condition	ing Trades Grou	p:	
86[1.	Mechanic Refrigeration and Air Conditioning	845.706	Two years	Mechanic Refrigeration and Air Conditioning	One year	Passed 10th class examination under 10+2 system of education or its equivalent.]

^{83.} Subs. by G.S.R. 186(E), dt. 2-3-2017 (w.e.f. 2-3-2017). 84. Subs. by G.S.R. 186(E), dt. 2-3-2017 (w.e.f. 2-3-2017). 85. Subs. by G.S.R. 186(E), dt. 2-3-2017 (w.e.f. 2-3-2017). 86. Subs. by G.S.R. 186(E), dt. 2-3-2017 (w.e.f. 2-3-2017).

Group No. 10—Heat Engines Trades Group:

Gio	up No. 10-116	at Engines Irac	cs Group.			
⁸⁷ [1.	Mechanic Motor Vehicle	7231.10 Om	itted Two years	Mechanic Motor Vehicle	year	Passed 10th class examination with Science and Mathematics under 10+2 system of education or its equivalent.]
1.	Mechanic (Motor Vehicle)	753.27	3 years	Mechanic (Motor Vehicle)	2 years	Passed 10th class examination or its equivalent.
⁸⁸ [2.	Mechanic Diesel	7233.24	Two years	1. Mechanic Diesel	One year	Passed 10th class examination under 10+2 system of education or its equivalent.]
⁸⁹ [3.	Mechanic Tractor	7231.10	Two years	1. Mechanic Tractor	One year	Passed 10th class examination under 10+2 system of education or its equivalent.]
⁹⁰ [4.	Mechanic Earth Moving Machinery	735.41	Two years	_	_	Passed 10th class examination under 10+2 system of education or its equivalent.]
5.	Mechanic (Marine Diesel)	845.14	3 years	Mechanic Diesel	1 year	Passed 8th class examination or its equivalent.
⁹² [6.	Driver- cum- Mechanic (Light Motor Vehicle)	8322.10	One year and three months	1. Driver- cum- Mechanic (Light Motor Vehicle)	Three months	Passed 10th class examination under 10+2 system of education or its equivalent.]

^{87.} Subs. by G.S.R. 198(E), dt. 22-2-2016 (w.e.f. 26-2-2016).

^{88.} Subs. by G.S.R. 186(E), dt. 2-3-2017 (w.e.f. 2-3-2017).

^{89.} Subs. by G.S.R. 186(E), dt. 2-3-2017 (w.e.f. 2-3-2017).

^{90.} Subs. by G.S.R. 186(E), dt. 2-3-2017 (w.e.f. 2-3-2017). 91. The word "Engine" omitted by G.S.R. 153(E), dt. 22-2-2000 (w.e.f. 23-2-2000).

^{92.} Subs. by G.S.R. 936(E), dt. 19-7-2017 (w.e.f. 19-7-2017).

Mechanic Motor Cycle	7122.20	One year and three months	 Mechanic Motor Cycle Mechanic Repair and Maintenance of two wheeler 	Three months Three months	Passed 10th class examination under 10+2 system of education or its equivalent.]
Construction Machinery Mechanic- cum- Operator	7233.28 7233.30 7233.90 8332.00	Two years	Mechanic (Motor Vehicle)	One year	Passed 10th class examination of 10+2 system of education or its equivalent.]
Mechanic Repair and Maintenance of Vehicle	7231.10	Two years	1. Mechanic Repair and Maintenance of Light Vehicle	One year	Passed 10th class examination under 10+2 system of education or its
			2. Mechanic Repair and Maintenance of Heavy Vehicle	One year	equivalent.]
*]					
			1 5	One	Passed 10th class
(Automotive	8281.70	years	1. Fitter	year	examination with Science
	<i>01</i>		2. Automotive Manufacturing	One year	and Mathematics under 10+2 system of education or its equivalent.]
Fitter	7233.22	Two years	1. Marine Engine Fitter	One year	Passed 10th class examination with Science and Mathematics under 10+2 system of education or its equivalent.]
	Construction Machinery Mechanic- cum- Operator Mechanic Repair and Maintenance of Vehicle *] *] O]. Technician (Automotive Manufacturin Marine Engine Fitter	Motor Cycle Construction 7233.28 Machinery 7233.30 Mechanic- 7233.90 cum- 8332.00 Mechanic 7231.10 Repair and Maintenance of Vehicle *] *] O]. Technician 8281.65 (Automotive 8281.70 Manufacturing) Marine 7233.22 Engine Fitter	Motor Cycle Motor Cycle Two year and three months Construction 7233.28 Machinery 7233.30 Mechanic- 7233.90 cum- Operator Mechanic 7231.10 Repair and Maintenance of Vehicle Two years Motor Year Two years Two years	Motor Cycle Motor Cycle and Irree Repair and Maintenance of two wheeler Construction 7233.28 Machanic- 7233.90 cum- Operator Mechanic 7231.10 Repair and Maintenance of Vehicle Maintenance of Vehicle 1. Mechanic Nepair and Maintenance of Light Vehicle 2. Mechanic Repair and Maintenance of Light Vehicle 2. Mechanic Repair and Maintenance of Light Vehicle 1. Fitter *] *] O] Technician 8281.65 (Automotive 8281.70 Manufacturing) Marine 7233.22 Engine Fitter Two 1. Fitter 1. Mechanic Repair and Maintenance of Light Vehicle 2. Mechanic Repair and Maintenance of Heavy Vehicle 1. Fitter *] 1. Fitter *] 1. Marine Fitter	Motor Cycle Motor Cycle and Cycle Motor Cycle Motor Cycle And Cycle Motor Cycle And Cycle Motor Cycle And Cycle Motor Cycle Repair and Maintenance of two wheeler Construction 7233.28 Machanic- 7233.30 Mechanic- 7233.90 cum- 8332.00 Operator Mechanic 7231.10 Repair and Maintenance of Vehicle Motor Cycle Repair and Maintenance of two wheeler Two Vehicle 1. Mechanic One Repair and Maintenance of Light Vehicle 2. Mechanic Repair and Maintenance of Heavy Vehicle *] *] *[] *[] *[] *[] *[] *[]

^{93.} Subs. by G.S.R. 936(E), dt. 19-7-2017 (w.e.f. 19-7-2017).

^{94.} Subs. by G.S.R. 1525(E), dt. 20-12-2017 (w.e.f. 20-12-2017).

^{95.} Subs. by G.S.R. 936(E), dt. 19-7-2017 (w.e.f. 19-7-2017). 96. Omitted by G.S.R. 936(E), dt. 19-7-2017 (w.e.f. 19-7-2017).

^{97.} Omitted by G.S.R. 936(E), dt. 19-7-2017 (w.e.f. 19-7-2017).

^{98.} Ins. by G.S.R. 186(E), dt. 2-3-2017 (w.e.f. 2-3-2017). 99. Renumbered by G.S.R. 936(E), dt. 19-7-2017 (w.e.f. 19-7-2017).

^{100.} Ins. by G.S.R. 1525(E), dt. 20-12-2017 (w.e.f. 20-12-2017).

Group No. 11-Draughtsmen and Survey Trades Group:

G	roup No. 11-	Draughtsmen and	l Survey Tra	des Group:		
10	¹ [1. Draught (Civil)	sman 3118.20 3118.50	Two years	1. Draughtsman (Civil)	One year	Passed 10th class examination under 10+2 system of education or its equivalent.]
102	[2. Draughts (Mechani	man 3118.40 ical)	Two years	1. Draughtsman (Mechanical)	One year	Passed 10th class examination with Science and Mathematics under 10+2 system of education or its equivalent.]
¹⁰³ [.	3. Surveyor	2148.20 3112.30 3112.40	Two years	1. Surveyor	One year	Passed 10th class examination under 10+2 system of education or its equivalent.]
Cro	un No. 12—Co	onstruction Trade	es Group:			
104[1		7214.70	Two years	1. Fitter	One year	Passed 10th class examination with Science and Mathematics under 10+2 system of education or its equivalent.]
G	- No. 12 - Pou	ver Plant Trades	Group:			
Grou l ¹⁰⁵ [1.	Boiler Attendant	8162.20	Two years		_	Passed 10th class examination with Science and Mathematics under 10+2 system of education or its
¹⁰⁶ [2.	Steam Turbine-	8161.30	Two years		_	equivalent.] Passed 10th class examination under 10+2

^{101.} Subs. by G.S.R. 936(E), dt. 19-7-2017 (w.e.f. 19-7-2017).

cum-

^{102.} Subs. by G.S.R. 936(E), dt. 19-7-2017 (w.e.f. 19-7-2017). 103. Subs. by G.S.R. 936(E), dated 19-7-2017 (w.e.f. 19-7-2017).

^{104.} Subs. by G.S.R. 186(E), dt. 2-3-2017 (w.e.f. 2-3-2017).

^{105.} Subs. by G.S.R. 186(E), dt. 2-3-2017 (w.e.f. 2-3-2017).

^{106.} Subs. by G.S.R. 186(E), dt. 2-3-2017 (w.e.f. 2-3-2017).

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	Auxillary Plant Operator					system of education or its equivalent.]
¹⁰⁷ [3.	Switch Board Attendant	8161.50	Two years		_	Passed 10th class examination under 10+2 system of education or its equivalent.]
		ing Group of Trad	les:			
(i) Type	Setting Group:					
1.	Lino Operator	922.10	3 years	Hand Compositor	1 year	-do-
2.	Mono Keyboard Operator	922.20	3 years	Hand Compositor	1 year	-do-
3.	Mono Caster Operator	922.30	2 years	Hand Compositor	1 year	-do-
(ii) Pho	to Mechanic G	roup:		,		
1.	Process Cameraman	926.10	3 years			Passed 10th class examination with Physics and Chemistry as subjects under 10+2 system of
						education or its equivalent.
2.	Retoucher Lithogra- pher	925.10	3 years	_	_	-do-
3.	Engraver	926.50	3 years	_	_	-do-
	ding Group:		0	Book Binder	1	Passed 8th class
	Book Binder		years	DOOK Dilides	year	examination under 10+2 system of education or its equivalent.
	·Lir (jugita					-
(iv) Lith	o Offset Group					Passed 10th class
1.	Plate Maker	926.40	years			examination under 10+2

(Litho-

of

system

	(Litho- graphic)					education with Physics and Chemistry as subjects or its equivalent.
2.	Offset Machine Minder	923.50 923.60	3 years	Offset Machine Minder]	¹⁰⁹ [One year]	-do-
Gro	up No. 15—Hot	el and Cate	ering Trades Gro	oup:		
110[1	. Food Production General	1217	Omitted Two years	Food Production General	One year	Passed 8th class examination or its equivalent.]
111[2	Food Production (Vegetarian)	520.20	Two years	Food Production (Vegetarian)	One year	Passed 10th class examination under 10+2 system of education or its equivalent.]
¹¹² [3.	Steward	5123.40	One year and three months	 Catering and Hospitality Management Food and Beverages Services Assistant 		Passed 10th class examination under 10+2 system of education or its equivalent.
4.	Baker and Confectioner	777.10	2 years	Baker & Confectioner		Passed 10th class examination under 10+2 system of education or its equivalent.
¹¹³ [5.	House Keeper (Hotel)	5121.10	One year and three months	1. House Keeper	months	Passed 10th class examination under 10+2 system of education or its equivalent.

^{108.} Ins. by G.S.R. 686(E), dt. 25-9-2019 (w.e.f. 25-9-2019).

^{109.} Ins. by G.S.R. 686(E), dt. 25-9-2019 (w.e.f. 25-9-2019).

^{110.} Subs. by G.S.R. 198(E), dt. 22-2-2016 (w.e.f. 26-2-2016).

^{111.} Subs. by G.S.R. 936(E), dated 19-7-2017 (w.e.f. 19-7-2017).

^{112.} Subs. by G.S.R. 186(E), dt. 2-3-2017 (w.e.f. 2-3-2017).

^{113.} Subs. by G.S.R. 186(E), dt. 2-3-2017 (w.e.f. 2-3-2017).

				2. Domestic House Keeping	Three months	
				3. Corporate Housekeeping	Three months	
				4. Institution House Keeping	Three months]	
¹¹⁴ [6.	Receptionist/ Hotel Clerk/ Front Office Assistant	3431.30 4221.10 4221.20	One year and three months	1. Front Office Assistant	Three months	Passed 10th class examination under 10+2 system of education or its equivalent.]
¹¹⁵ [7.	Fruit and Vegetable Processor	775.90	years includin Basic Training	Preservation of Fruit and gVegetables	1 year	Passed in 10th class examination under 10+2 system of education or its equivalent with Science as one of the subjects.]
¹¹⁶ [8.	House Keeper (Domestic)	5121.20	One year	Domestic House Keeping	Six months	Passed 10th class examination under 10+2 system of education or its equivalent
9.	House Keeper (Hospital)	5121.35	One year and six months	Hospital House Keeping	One year	117[Passed 10th class examination or its equivalent]
10.	House Keeper (Institution)	5121.10	One year	Institution House Keeping	Six months	Passed 10th class examination under 10+2 system of education or its equivalent
11.	House Keeper (Corporate)	5121.10	One year	Corporate House Keeping	Six months	Passed 10th class examination under 10+2

^{114.} Subs. by G.S.R. 186(E), dt. 2-3-2017 (w.e.f. 2-3-2017). 115. Ins. by G.S.R. 110, dt. 4-6-1998 (w.e.f. 13-6-1998).

^{116.} *Ins.* by G.S.R. 507(E), dt. 16-6-2010 (w.e.f. 16-6-2010). 117. *Subs.* by G.S.R. 130(E), dt. 25-1-2016 (w.r.e.f. 1-9-2015).

							system of education or its equivalent
	12.	Cabin/ Room Attendant	5121.70	One year	Cabin/Room Attendant	Six months	Passed 10th class examination under 10+2 system of education or its equivalent.]
	¹¹⁸ [13.	Brew Master	7137.10	Six Months		_	Passed 12th class examination under 10+2 system of education or its equivalent.]
	Group N	No. 16—Te	xtile Trades Group				Eccential
	1.	Weaver	755.50	6 months			Essential— Passed 8th class under 10+2+3 system of education or two class below matriculation examination or its equivalent. Desirable— Passed 10th class examination under 10+2 system of education or its equivalent.
2.		offer-	752.65	6 -	_		Essential— Passed 8th class
		ım- ecer	752.40				or its equivalent.
3.	Te (D Sp	enter rawing/ eed/Fly ames)	752.10 752.15 752.20	6 - months	_	_	-do-
4.	Wi	nder	752.70	6 – months	_		-do-
5.	Kni	extile) itter osiery)	757.10 757.15 757.20	1 1/2 — years	-		Passed 10th class examination under 10+2 system of
			757.25				

^{118.} Ins. by G.S.R. 75(E), dt. 8-2-2012 (w.e.f. 8-2-2012).

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		757.30				education or its equivalent.
6.	Printing Textile	758.30 758.32 758.34	6 months	_		Passed 8th class or its equivalent under 10+2 system of education.
7.	Creel Boy- cum- Warper	753.40 753.50	6 months		_	Passed matriculate or 10th class examination under 10+2 system of education or its equivalent.
¹¹⁹ [8.	Spinning Technician	7318.4800 8151.0500 8151.0600 8151.1000 8151.1400 8151.9900	Two years	1. Spinning Technician	One year	Passed 10th class examination with Science and Mathematics under 10+2 system of education or its equivalent.
9.	Textile Wet Processing Technician	2141.1700 8154.0200 8154.1000 8154.2100 8154.2300 8154.2700	Two years	1. Textile Wet Processing Technician	One year	Passed 10th class examination with Science and Mathematics under 10+2 system of education or its equivalent.
	Weaving Technician	2141.1500 7318.5800 7318.5500 8152.0400 ing Trades Group:	Two years	1. Weaving Technician	One year	Passed 10th class examination with Science and Mathematics under 10+2 system of education or equivalent.]
Group 1.	No. 17—Min Sirdar (Colliery)	710.50	3 years		•	Passed 10th class examination under 10+2 system of education with Science (Physics

						and Chemistry) as subject or its equivalent.
2.	Shotfirer/ Blaster (Mines)	714.10	2 years	delica		Passed 10th class examination under 10+2 system of education or its equivalent.
3.	Mate (Mines)	710.40 715.90 emical Trades (years			Passed 10th class under 10+2 system with Science (Physics and Chemistry) as one of the subjects or its equivalent.
-			Two	1. Attendant	One	Passed 10th class
¹²⁰ [1.	Attendant Operator (Chemical Plant)	7414.40, 7422.65 8142.10, 8142.15 8142.40, 8142.50 8142.90, 8143.15 8151.15, 8151.30 8151.60, 8152.10 8152.30, 8152.60	years	Operator (Chemical Plant)	year	examination with Science and Mathematics under 10+2 system of
		8153.10, 8153.40 8154.20, 8154.40 8155.10, 8159.34 8276.81,	One year	_	_	Passed B.Sc. with Physics, Chemistry and Mathematic or Biology.
		8159.64 8159.72, 8159.76 8159.82,				
		8159.86				

8276.10,

8276.20

8276.81,

8276.50

8276.70,

8275.50

8275.40,

8131.60

8231.10,

8231.67

8231.20,

8122.10

8142.20,

8142.45

8143.10,

8143.25

8151.30,

8151.10

8151.60,

8152.15

8152.25,

8152.90

8153.30, 8154.10

8154.30,

8159.88

8159.30,

8159.42

8159.62,

8159.68

8159.74,

8159.80

8159.84,

8159.88

8276.23,

8276.20

8276.40,

8276.60

7414.40,

8275.65

8272.10,

8231.65

8231.15,

8231.30

121[2. Instrumer Mechanic (Chemica Plant)		Two years	Instrument Mechanic (Chemical Plant)	One year	Passed 10th class examination with Science and Mathematics under 10+2 system of education or its equivalent.]
			One year	_	_	Passed B.Sc. with Physics and Chemistry.]
122[3	Laboratory Assistant (Chemical Plant)	3111.30, 3116.10 3116.30, 3116.50 3117.30	Two years	Laboratory Assistant (Chemical Plant)	One year	Passed 10th class examination with Science and Mathematics under 10+2 system of education or its equivalent.
			One year	_	_	Passed B.Sc. with Physics, Chemistry and Mathematic or Biology.]
¹²³ [4.	Fiber Reinforced Plastic Processor	8232.15 8232.25 8232.30 8232.70	One year and three months	1. Broad Based Basic Training in Plastic Processing Sector under Centre of Excellence Scheme	Three months	Passed 10th class examination under 10+2 system of education or its equivalent.
				2. Plastic Processing Operator	Three months]	
¹²⁴ [5.	Plastic Processing Operator	8232.15, 8232.18 8232.20, 8232.65 8232.25, 8232.30 8232.35, 8232.40	Two years	1. Plastic Processing Operator		Passed 10th class examination with Science and Mathematics under 10+2 system of education or its equivalent.]

^{121.} Subs. by G.S.R. 186(E), dt. 2-3-2017 (w.e.f. 2-3-2017).

^{122.} Subs. by G.S.R. 186(E), dt. 2-3-2017 (w.e.f. 2-3-2017).

^{123.} Subs. by G.S.R. 936(E), dated 19-7-2017 (w.e.f. 19-7-2017).

^{124.} Subs. by G.S.R. 186(E), dt. 2-3-2017 (w.e.f. 2-3-2017).

8232.70, 8232.45 8232.50, 7222.50

Group No. 19—Cutting and Tailoring Trades Group:

O			_			
¹²⁵ [1.	Designer and Master Cutter	794.40 794.60	One year and three months	 Sewing Technology Dress 	Three months Three	Passed 10th class examination under 10+2 system of education or its equivalent.]
				Making	months	
¹²⁶ [2.	Tailor (Men)	791.30 791.40	One year	 Sewing Technology 	Three months	Passed 8th class examination from a
		791.50	and three months			recognised school.]
				2. Dress Making	Three months	
¹²⁷ [3.	Tailor (Women)	701.20	One year and three months	1. Sewing Technology	Three months	Passed 8th class examination from a recognised school.]
				2. Dress Making	Three months	
¹²⁸ [4.	Tailor (General)	791.10 791.90	One year and three months	1. Sewing Technology	Three months	Passed 8th class examination from a recognised school.]
		·		2. Dress Making	Three months	
¹²⁹ [5.	Dress Maker	781.20	One year and three months	1. Dress Making	Three months	Passed 8th class examination from a recognised school.]
¹³⁰ [6.	Embroiderer (Surface Ornamen-	795.40	One year and	1. Surface Ornamentation	Three months	Passed 8th class examination from a

^{125.} Subs. by G.S.R. 1525(E), dt. 20-12-2017 (w.e.f. 20-12-2017).

^{126.} Subs. by G.S.R. 186(E), dt. 2-3-2017 (w.e.f. 2-3-2017). 127. Subs. by G.S.R. 186(E), dt. 2-3-2017 (w.e.f. 2-3-2017).

^{128.} Subs. by G.S.R. 186(E), dt. 2-3-2017 (w.e.f. 2-3-2017).

^{129.} Subs. by G.S.R. 186(E), dt. 2-3-2017 (w.e.f. 2-3-2017).

^{130.} Subs. by G.S.R. 936(E), dated 19-7-2017 (w.e.f. 19-7-2017).

3.

					roch.
tation Technique	es)	three months	Techniques (Embroidery) 2. Embroidery and Needle Work	Three months	recognised school.
[7. Cutting and Sewing Machine Operator	7433.10 7435.30 7435.40	One year and three months	1. Sewing Technology		Passed 8th class] examination from recognised school.
			DressMaking	Three months]
Assistant Fashion Designer	7435.10	One year and three months	 Fashion Design and Technology 	Three months	Passed 12th class examination under 10+2 system of education or its equivalent.]
133[9. Computeriz Embroidery Machine Operator and Digitizer		three months	 Computer Aided Embroidery and Designing 	Three months	Passed 10th class examination under 10+2 system of education or its equivalent.]
Group No. 20—Agr			1. Mechanic	One	Passed 10th class
¹³⁴ [1. Mechanic (Agricultural Machinery)	7231.10 I	years	 Mechanic (Agriculture Machinery) 	year	examination under 10+2 system of education or its equivalent.]
Horticulture Assistant	7231.10	years I	l. Horticulture Assistant	year	Passed 10th class examination under 10+2 system or its equivalent.]
3. Stockman	082.10	2 – years	_		Passed 10th class examination
(Dairy)	082.20	,			under 10+2 system of education with

^{131.} Subs. by G.S.R. 936(E), dated 19-7-2017 (w.e.f. 19-7-2017).

^{132.} Subs. by G.S.R. 936(E), dated 19-7-2017 (w.e.f. 19-7-2017).

^{133.} Subs. by G.S.R. 936(E), dated 19-7-2017 (w.e.f. 19-7-2017).

^{134.} Subs. by G.S.R. 1525(E), dt. 20-12-2017 (w.e.f. 20-12-2017).

^{135.} Subs. by G.S.R. 1525(E), dt. 20-12-2017 (w.e.f. 20-12-2017).

	Adomt	776.10				Science or its equivalent.
4.	Attendant Operator (Dairy)	776.10 776.20 776.30 776.40 776.50 776.60 776.70 776.90	3 years			Passed 10th class examination under 10+2 system of education with Science and Mathematics or its equivalent.
¹³⁶ [5.	Pump Operator- cum- Mechanic	8169.40	Two years	1. Pump Operator- cum- Mechanic	One year	Passed 10th class examination with Science and Mathematics under 10+2 system of education or its equivalent.]
¹³⁷ [6.	Florist and Landscaper	2213.20	One year	Florist and Landscaping	Six months	138[Passed 10th class examination or its equivalent]
Group	No. 21—Leath	er Crafts Trades	Group:			
1.	Sports Goods Maker (Leather)	809.90	2 years	Sports Goods Maker (Leather)	1 year	Passed 10th class examination under 10+2 system or its equivalent.
	Leather Goods Maker	809.10 809.20 809.30 809.40	2 years	Manufacturer of suitcase and other Leather goods] 140[2. Leather goods maker]	1 year	Passed 8th class examination under 10+2 system or 2 class below matriculation examination or its equivalent.

^{136.} Subs. by G.S.R. 186(E), dt. 2-3-2017 (w.e.f. 2-3-2017).

^{137.} Ins. by G.S.R. 734(E), dt. 7-9-2010 (w.e.f. 8-9-2010).

^{138.} Subs. by G.S.R. 130(E), dt. 25-1-2016 (w.r.e.f. 1-9-2015).

^{139.} Subs. for "Manufacturer of suitcase and other leather goods" by G.S.R. 686(E), dt. 25-9-2019 (w.e.f. 25-9-2019).

^{140.} Ins. by G.S.R. 686(E), dt. 25-9-2019 (w.e.f. 25-9-2019).

^{141.} Ins. by G.S.R. 686(E), dt. 25-9-2019 (w.e.f. 25-9-2019).

150		711711				-1,
3.	Footwear Maker	801.10	2 years	Manufacturer of footwear] 144[2. Footwear Maker]	143[One year] 145[One year]	Passed 8th class examination under 10+2+3 or 2 class below matriculation examination or its equivalent.
4.	Finished Leather Maker	761.00	2 years	_		Passad to
5.	Maintenance Mechanic for Leather Machinery	845.50	3 years	Fitter	l year	Passed 10th under 10+2 system with Science (Physics and Chemistry) and Maths as subjects or its equivalent.
6.	Upholsterer	796.10	2 years	 Upholsterer Leather Goods Maker 	l year l year	Pass in 8th class examination under 10+2 system of education or 2 classes below matriculation examination or its equivalent.
Group !	No. 22—Ship B	uilding Trades C			1	Essential—
	Shipwright (Steel)		3 years	Fitter		Passed 10th under 10+2 system of education or its equivalent. Desirable— Passed SSLC with Science (Physics and Chemistry) and Maths or its equivalent or passed 10th class under 10+2 system with

^{142.} Subs. for "Manufacture of Footwear" by G.S.R. 686(E), dt. 25-9-2019 (w.e.f. 25-9-2019).
143. Subs. for "1 year" by G.S.R. 686(E), dt. 25-9-2019 (w.e.f. 25-9-2019).
144. Ins. by G.S.R. 686(E), dt. 25-9-2019 (w.e.f. 25-9-2019).
145. Ins. by G.S.R. 686(E), dt. 25-9-2019 (w.e.f. 25-9-2019).

						Science and Mathematics as subjects.
¹⁴⁶ [2.	Pipe Fitter	7136.10	Two	1. Plumber	One	Passed 10th
[2.		7136.30	years		year	class under 10+2 system of education or its equivalent.]
¹⁴⁷ [3.	Rigger	7215.10	Two	_	_	Passed 8th class examination
e '			years			from a recognised school.]
4.	Gas Cutter	872.40	2	Welder (Gas	1	Passed the 8th class exami-
			years	and Electrical)	year	nation under 10+2 system or its equivalent.
148.5	Shipwright	7124.45	Two	1. Carpenter	One	Passed 10th
¹⁴⁸ [5.	(Wood)	7124.70	years		year	under examination under 10+2 system of education or its equivalent.]
Croun	No. 23—Elec	tronics Trades G	roup:			n 110th aloss
	Mechanic	7242.10	Two	1. Electronics	One year	Passed 10th class examination
¹⁴⁹ [1.	(Radio and	7243.20	years	Mechanic	year	under 10+2
	Radar	7243.10				system of education or its
	Aircraft)	7243.75				equivalent.
		7243.80		2. Mechanic	One	-1
				Consumer Electronic	year	
		1 IL		Appliances	One	
				3. Technician Power Electronics	year	
				System		
				 Mechanic Industrial Electronics 	One year]	
				Electromes		

^{146.} Subs. by G.S.R. 1525(E), dt. 20-12-2017 (w.e.f. 20-12-2017).

^{147.} Subs. by G.S.R. 936(E), dated 19-7-2017 (w.e.f. 19-7-2017). 148. Subs. by G.S.R. 1525(E), dated 15-7-2017 (w.e.f. 20-12-2017). 149. Subs. by G.S.R. 186(E), dt. 20-3-2017 (w.e.f. 2-3-2017).

						roch
15	[2. Electronics Mechanic	7242.10 7242.90 7243.10 7243.40 8283.90	Omitted Two years	Electronics Mechanic	One year	Passed 10th class examination under 10+2 system of education or its equivalent.]
3.	Mechanic Television (Video)	854.20	3 years	 Electronics Mechanic Mechanic (Radio and T.V.) 	2 years 2 years	Passed matriculation under 10+2 system with Mathematics and Science or its equivalent.
¹⁵¹ [4. Mechanic- cum- Operator Electronics Communicati System	7243.10 7243.20 7243.75 7243.80 7244.10 7244.20	Two years	1. Electronics Mechanic	One year	Passed 10th class examination under 10+2 system of education or its equivalent.]
		, 2		 Mechanic Consumer Electronic Appliances 	One year	
				 Technician Power Electronics System 	One year	
				4. Broad Based Basic Training in Electronics Sector under Centre of Excellence Scheme and Advanced module of Centre of Excellence in Communication System	One year	
¹⁵² [5.		244.20	Two years	Electronics Mechanic	One year	Passed 10th class examination under 10+2

^{150.} Subs. by G.S.R. 198(E), dt. 22-2-2016 (w.e.f. 26-2-2016). 151. Subs. by G.S.R. 936(E), dated 19-7-2017 (w.e.f. 19-7-2017).

^{152.} Subs. by G.S.R. 936(E), dated 19-7-2017 (w.e.f. 19-7-2017).

Equipment Maintenance					system of education or its
			2. Mechanic Consumer Electronic Appliances	One year	equivalent.]
			3. Technician Power Electronics System	One year	
			4. Mechanic Industrial Electronics	One year	
			5. Broad Based Basic Training in Electronics Sector under Centre of Excellence Scheme and Advanced module of Centre of Excellence in Communication System	One year	
6. Mechanic Radio and T.V.	7243.70	Three years	Mechanic Radio and T.V.	Two years	Passed 10th class examination under 10+2 system of education with Science as one of the subject or its
Crown No. 24 - Photo	aranhy Trades Gi	roun:			equivalent.]
Group No. 24—Photo 1. Photographer		2 years	Photographer	1 year	Passed 10th under 10+2 system with Science (Physics and Chemistry) as one of the subjects or its equivalent.
Digital Photographer	3131.25	One year	Digital Photographer	One year	Passed 10th class examination

and

six

10+2

under

system

			six months				education or its equivalent,]
Group	No. 25—Iron	and Steel Trades	Group:				
¹⁵⁴ [1.	Brick Layer (Refractory)	7122.30	Two years	1. (Build Const	Mason ling ructor)	One year	Passed 8th class examination under 10+2 system of education or its equivalent.]
¹⁵⁵ [2.	Furnace Operator (Steel Industry)	3135.1100	One year and three months			_	Passed 10th class examination under 10+2 system of education or its equivalent.]
3.	Steel Melting Hand	723.15 723.20 723.30	2 years	-		_	-do-
¹⁵⁶ [4.	Crane Operator Overhead (Steel Industry)	8343.0700	One year and three months	_			Passed 10th class examination under 10+2 system of education or its equivalent.]
5.	Crane Operator (Overhead Steel Industry)	973.45	2 years	_			-do-
¹⁵⁷ [5.	Operator (Steel Plant)	8121.15 8121.55 8121.60 8122.50	Two years	-		_	Passed 10th class examination under 10+2 system of education with Science and
		8122.52 8159.10 8159.12 8161.45					Mathematics or its equivalent.]

^{154.} Subs. by G.S.R. 936(E), dated 19-7-2017 (w.e.f. 19-7-2017).

^{155.} Subs. by G.S.R. 1525(E), dt. 20-12-2017 (w.e.f. 20-12-2017).

^{156.} Ins. by G.S.R. 1525(E), dt. 20-12-2017 (w.e.f. 20-12-2017). Earlier omitted by G.S.R. 391, dt. 22-11-1999 (w.e.f. 1-2-2000).

^{157.} Subs. by G.S.R. 186(E), dt. 2-3-2017 (w.e.f. 2-3-2017).

SCII						
¹⁵⁸ [6.	Electrician (Steel Plant)	7411.0100 7412.0801	Two years	1. Electrician	One year	Passed 10th class examination under 10+2 system of education or its equivalent.
¹⁵⁹ [7.	Electronics Mechanic (Steel Plant)	7421.0100 7421.0300 7421.9900	Two years	1. Electronics Mechanic	One year	Passed 10th class examination under 10+2 system of education or its equivalent.
¹⁶⁰ [8.	Fitter (Steel Plant)	7126.0301 7126.9900 7224.0102	Two years	1. Fitter	One year	Passed 10th class examination under 10+2 system of education or its equivalent.
¹⁶¹ [9.	Instrument Mechanic (Steel Plant)	7311.0101 7311.1000	Two years	1. Instrument Mechanic	One year	Passed 10th class examination under 10+2 system of education or its equivalent.
¹⁶² [10.	Operator Coal Handling Equipment	8112.0600	One year and three months	_	_	Passed 10th class examination under 10+2 system of education or its equivalent.
163 _{[11.}	Operator Locomotive and Rail Cranes in Steel Plant	8162.50, 8333.30	One year and three months		-	Passed 10th class examination under 10+2 system of education or its equivalent.
¹⁶⁴ [12.	Operator Material Handling at Raw Material	8121.90	One year and three months	- P	<u> </u>	Passed 8th class examination from a recognized school or its equivalent.

^{158.} Subs. by G.S.R. 1525(E), dt. 20-12-2017 (w.e.f. 20-12-2017).

^{159.} Subs. by G.S.R. 1525(E), dt. 20-12-2017 (w.e.f. 20-12-2017).

^{160.} Subs. by G.S.R. 1525(E), dt. 20-12-2017 (w.e.f. 20-12-2017).

^{161.} Subs. by G.S.R. 1525(E), dt. 20-12-2017 (w.e.f. 20-12-2017).

^{162.} Subs. by G.S.R. 1525(E), dt. 20-12-2017 (w.e.f. 20-12-2017). 163. Subs. by G.S.R. 1525(E), dt. 20-12-2017 (w.e.f. 20-12-2017).

^{164.} Subs. by G.S.R. 1525(E), dt. 20-12-2017 (w.e.f. 20-12-2017).

	Handling Plant				
¹⁶⁵ [13		8159.16	One — year and three months		Passed 10th class examination under 10+2 system of education or its equivalent.
¹⁶⁶ [14	Operator Blast Furnace Iron Making	8121.15 8223.60	One — year and three months		Passed 10th class examination under 10+2 system of education or its equivalent.
¹⁶⁷ [15	Equipments Operator Steel Melting Equipments	8121.35	One — year and three months	w ₂ —	Passed 10th class examination under 10+2 system of education or its equivalent.
¹⁶⁸ [16.	Operator Sinter Plant Equipments	8121.90	One — year and three months	_	Passed 10th class examination under 10+2 system of education or its equivalent.
¹⁶⁹ [17.	Operator Rolling Mills Equipment (Long Products)	8122.20	One — year and three months	_	Passed 10th class examination under 10+2 system of education or its equivalent.";
Group I	No. 26—Beaut	ician Trades Gro	oup:		Passed 10th class
	Beautician	560.30	One — year and three months	_	examination under 10+2 system of education or its equivalent.]

^{165.} Subs. by G.S.R. 1525(E), dt. 20-12-2017 (w.e.f. 20-12-2017).

^{166.} Subs. by G.S.R. 1525(E), dt. 20-12-2017 (w.e.f. 20-12-2017).

^{167.} Subs. by G.S.R. 1525(E), dt. 20-12-2017 (w.e.f. 20-12-2017).
168. Subs. by G.S.R. 1525(E), dt. 20-12-2017 (w.e.f. 20-12-2017).
169. Subs. by G.S.R. 1525(E), dt. 20-12-2017 (w.e.f. 20-12-2017).
169. Subs. by G.S.R. 1525(E), dt. 20-12-2017 (w.e.f. 20-12-2017).

^{170.} Subs. by G.S.R. 936(E), dated 19-7-2017 (w.e.f. 19-7-2017).

¹⁷¹ [2.	Hair Cutter/ Dresser	560.20	One year and three months		-	Passed 8th class examination from a recognised school or its equivalent.]
¹⁷² [3.	Health and Slimming Assistant	089.50	One year and three months		7.0	Passed 10th class examination under 10+2 system of education or its equivalent.]
¹⁷³ [4.	Hair and Skin Carer	560.30	One year and three months	1. Basic Cosmetology	Three months	Passed 10th class examination under 10+2 system of education or its equivalent.]
Group	No. 27—Glass	and Ceramic	Trades Grou	ıp:		D 1 0:1 -1
1.	Ceramic Moulder	7321.25	One year and three months	_	_	Passed 8th class examination from a recognised school.
¹⁷⁴ [2.	Ceramic	7321.15	One year	-	_	Passed 8th class examination from a
	Caster		and three months			from a recognised school.]
3.	Ceramic Kiln Operator	893.30	years	_	_	
4.	Ceramic Press	892.60	2 years	_		
	Operator					
175 * * *	1-1-30				_	
1 ⁷⁶ [5].	Ceramic Decorator	895.30	2 years		_	Passed 8th class
¹⁷⁷ [6].	178 [Moulder (Refractory)	7321.40	One year	— (17)		examination

^{171.} Subs. by G.S.R. 186(E), dt. 2-3-2017 (w.e.f. 2-3-2017).

^{172.} Subs. by G.S.R. 936(E), dated 19-7-2017 (w.e.f. 19-7-2017).

^{173.} Subs. by G.S.R. 186(E), dt. 2-3-2017 (w.e.f. 2-3-2017).

^{174.} Subs. by G.S.R. 936(E), dated 19-7-2017 (w.e.f. 19-7-2017). 175. Omitted by G.S.R. 391, dt. 22-11-1999 (w.e.f. 1-2-2000).

^{176.} Renumbered by G.S.R. 936(E), dated 19-7-2017 (w.e.f. 19-7-2017). 177. Renumbered by G.S.R. 936(E), dated 19-7-2017 (w.e.f. 19-7-2017).

		ATTREA	IICLOIM	T ROBBO, ITT		roch. I
			and three month	s		from a recognised school.]
¹⁷⁹ [7].	Enamel Glazer	895.50	2 years	_	_	Passed 10th class examination under 10+2 system with Science as subject or its equivalent.
¹⁸⁰ [8].	¹⁸¹ [Insula-	8139.60	Two	1. Refractory	One	Passed 10th class
[O].	tor Maker/ Machine Operator (Ceramic)	8139.30	years	Technician	year	examination under 10+2 system of education with science or its equivalent.]
¹⁸² [9].	Optical Worker	891.48	3 years	 Machinist Millwright Maintenance Mechanic Turner Fitter Machinist (Grinder) 	1 year 1 year 1 year 1 year 1 year 1 year	Passed 10th class under 10+2 system of education or its equivalent.
Group N	lo. 28—Painti	ng Trades Group	:		0	Passed 8th class
11.	Painter (General)	7142.10	Two years	1. Painter (General)	One year	examination from a recognised school.]
	Painter Marine)	931.20	2 years	Painter (General)	1 year	Passed 8th class examination under 10+2 system preferably with Maths and Science or Two standard below.

^{178.} Subs. by G.S.R. 936(E), dated 19-7-2017 (w.e.f. 19-7-2017).

^{179.} Renumbered by G.S.R. 936(E), dated 19-7-2017 (w.e.f. 19-7-2017).

^{180.} Renumbered by G.S.R. 936(E), dated 19-7-2017 (w.e.f. 19-7-2017).

^{181.} Subs. by G.S.R. 936(E), dated 19-7-2017 (w.e.f. 19-7-2017).

^{182.} Renumbered by G.S.R. 936(E), dated 19-7-2017 (w.e.f. 19-7-2017).

^{183.} Subs. by G.S.R. 186(E), dt. 2-3-2017 (w.e.f. 2-3-2017).

Group No. 29—Computer Trades Group:

1.	¹⁸⁴ [* * *]			Data Preparation and Computer Software	1 year	Passed 10th class examination or its equivalent
¹⁸⁶ [2.	Desk Top Publishing Operator	3512.0200	One year and three months	 Desk Top Publishing Operator 	Three months	Passed 10th class examination under 10+2 system of education or its equivalent.]
¹⁸⁷ [3.	Programming and Systems Administration Assistant	103.80	One year		1	National Trade Certificate issued by National Council for Vocational Training in Computer Operator and Programming Assistant.]
¹⁸⁸ [4.	Information and Communicati Technology System Maintenance	3114.9900 ion	Two years	1. Information and Communication Technology System Maintenance	One year	Passed 10th class examination under 10+2 system of education.]
				2. Information Technology and Electronic System Maintenance	One year	
				-	One year	

^{184.} Omitted by G.S.R. 220(E), dt. 16-10-2014 (w.r.e.f. 1-11-2014).

^{185.} Subs. by G.S.R. 130(E), dt. 25-1-2016 (w.r.e.f. 1-9-2015).

^{186.} Subs. by G.S.R. 1525(E), dt. 20-12-2017 (w.e.f. 20-12-2017).

^{187.} Subs. by G.S.R. 1525(E), dt. 20-12-2017 (w.e.f. 20-12-2017).

^{188.} Subs. by G.S.R. 1525(E), dt. 20-12-2017 (w.e.f. 20-12-2017).

					11
			Scheme and Advanced module of Centre of Excellence Scheme in Repair and Maintenance of Hardware of Computer and Peripherals.		
and Progra- mming Assistant	4131.0600 3514.0300		1. Computer Operator and Programming Assistant	Three months	Passed 10th class examination under 10+2 system of education or its equivalent.]
p No. 30—Hi-				_	Passed B.Sc.
Advanced Attendent Operator (Process)	730.20 730.20 740.10 740.90 900.10 740.20 890.20 770.90 730.90 770.40	year and 6 months			with Physics and Chemistry as compulsory and Mathematics as desirable subjects.
No. 31—Mul	ti-Skill Trades Gro	up:	. Electronics	One	Passed 10th class
Mechanic Industrial Electronics	7243.10	years	1. Electronics Mechanic 2. Mechanic Consumer Electronic Appliances 3. Technician Power Electronics System	year One year One year	examination under 10+2 system of education or its equivalent.]
	Operator and Progra- mming Assistant Pro. 30—Hi- Advanced Attendent Operator (Process) No. 31—Mult Mechanic Industrial	Computer 4131.0600 Operator 3514.0300 and Programming Assistant P No. 30—Hi-Tech Trades Group Advanced 730.20 Attendent 730.20 Operator 740.10 (Process) 740.90 900.10 740.20 890.20 770.90 730.90 730.90 770.40 No. 31—Multi-Skill Trades Group Mechanic 7243.10 Industrial	Computer 4131.0600 One Operator 3514.0300 year and Progra- mming Assistant P No. 30—Hi-Tech Trades Group: Advanced 730.20 1 Attendent 730.20 year Operator 740.10 6 (Process) 740.90 months 900.10 740.20 890.20 770.90 730.90 730.90 770.40 No. 31—Multi-Skill Trades Group: Mechanic 7243.10 Two years	Advanced module of Centre of Excellence Scheme in Repair and Maintenance of Hardware of Computer and Peripherals. Computer 4131.0600 One Operator 3514.0300 year Operator and Programming Assistant Programming Assistant PNo. 30—Hi-Tech Trades Group: Advanced 730.20 1 Attendent 730.20 year Operator 740.10 6 months 900.10 740.20 890.20 770.90 730.90 770.40 No. 31—Multi-Skill Trades Group: Mechanic 7243.10 Two 1. Electronics Mechanic Industrial Electronics 2. Mechanic Consumer Electronic Appliances 3. Technician Power Electronics	Scheme and Advanced module of Centre of Excellence Scheme in Repair and Maintenance of Hardware of Computer and Peripherals. Computer 4131.0600 One Operator 3514.0300 year Operator and and Programming Assistant months Assistant PNo. 30—Hi-Tech Trades Group: Advanced 730.20 1 — — — — — — — — — — — — — — — — — —

^{189.} Subs. by G.S.R. 1525(E), dt. 20-12-2017 (w.e.f. 20-12-2017). 190. Subs. by G.S.R. 186(E), dt. 2-3-2017 (w.e.f. 2-3-2017).

SCH. I]				4. Mechanic Industrial Electronics	One year	
2.	Mechanic Advanced	845.10, 845.13,	3 years		Nil	-do-
	Machine	845.16,				
	Tool	845.20,				
	Maintenance					
		845.23,				
		845.26,				
		845.30,				
		845. 35,				
		845.37,				
		845.40,				
		845.43,				
		845.47,				
		845.50,				
		845.53,				
		845.55,				
		845.57,				
		845.60,				
		845.63,				
		845.65,				
		845.70				
¹⁹¹ [3.	Operator	8211.10	Two	1. Operator	One	Passed 10th class
-	Advanced	8211.15	years	Advanced	year	examination
	Machine Tool	8211.22		Machine Tool		with Science
	1001	8211.28				and Mathematics under 10+2
		8211.30				system of
		8211.32				education or its
		8211.36				equivalent.]
		8211.38				
				2. Machinist	One year	
				3. Turner	One year	
¹⁹² [4.	Power	7137.10	Two	1. Electrician	One	Passed 10th class
4 <mark></mark> 3	Electrician	7241.107	years		year	examination
		241.2081				with Science
		61.45				under 10+2
		8161.50				system of
1	*		 			

^{191.} Subs. by G.S.R. 186(E), dt. 2-3-2017 (w.e.f. 2-3-2017). 192. Subs. by G.S.R. 186(E), dt. 2-3-2017 (w.e.f. 2-3-2017).

142		AP	PRENTICEST	HIP RULES, 1992	2	10
						education or in equivalent.
¹⁹³ [5	Operator- cum- Mechanic Power Plant	8161.45	Two years		_	Passed 10th class examination with Science and Mathematics under 10+2 system of education or its equivalent.]
¹⁹⁴ [6.	Mechanic	7243.30	Two	1. Electronics		Passed 10th class
	Medical Electronics	3133.20	years	Mechanic	year	examination under 10+2
	Lactionics	3133.90		 Mechanic Consumer Electronic Appliances 	One year	system of education or its equivalent.]
				3. Technician Power Electronics System	One year	
				 Mechanic Medical Electronics 	One year	
¹⁹⁵ [7.	Mechanic Consumer Electronics Appliances	7242.10 7242.90 7243.10 7243.40 7243.45 7243.50	Two years	1. Electronics Mechanic	One year	Passed 10th class examination under 10+2 system of education or its equivalent.]
		7233.58		2. Mechanic Consumer Electronic Appliances	One year	
				3. Technician Power Electronics Systems	One year	
¹⁹⁶ [8.	Mechanic Mechatro- nics	7233.38 7233.46	Two years	Mechanic Mechatronics	One year	Passed 10th class examination with Science

^{193.} Subs. by G.S.R. 186(E), dt. 2-3-2017 (w.e.f. 2-3-2017).

^{194.} Subs. by G.S.R. 186(E), dt. 2-3-2017 (w.e.f. 2-3-2017).

^{195.} Subs. by G.S.R. 186(E), dt. 2-3-2017 (w.e.f. 2-3-2017). 196. Subs. by G.S.R. 186(E), dt. 2-3-2017 (w.e.f. 2-3-2017).

and Mathematics						
under	10	1+2				
system		of				
education	or	its				
equivalent	.]					

2.	Mechanic	One
Ma	achine Tool	year
Ma	aintenance	

¹⁹⁷ [Gro	up No. 32—In	formal Sector:				
¹⁹⁸ [1.	Jewel Smith	7318.30 7313.90	One year and three months	_		Passed 8th class examination from a recognised school.]
¹⁹⁹ [2.	Gardener (Mali)	652.10	One year	_		Passed 8th class examination from recognised school or its equivalent]
²⁰⁰ [3.	Customer Care Associate	4221.90 4221.30	One year and three months	-	_	Passed 10th class examination under 10+2 system of education or its equivalent.]
²⁰¹ [4.	Assistant Beautician	560.30	One year and three months		_	Passed 8th class examination from a recognised school.]
²⁰² [5.	Battery Repairer	859.65	One year and three months		,	Passed 10th class examination under 10+2 system of education or its equivalent.]
6.	Tyre Repairer	903.60	Six months (includ one			Passed 8th class examination.
			week			

^{197.} Added by G.S.R. 656(E), dt. 18-9-2002 (w.e.f. 19-9-2002).

^{198.} Subs. by G.S.R. 936(E), dated 19-7-2017 (w.e.f. 19-7-2017).

^{199.} Subs. by G.S.R. 576(E), dt. 6-9-2007 (w.e.f. 6-9-2007).

^{200.} Subs. by G.S.R. 186(E), dt. 2-3-2017 (w.e.f. 2-3-2017).

^{201.} Subs. by G.S.R. 936(E), dated 19-7-2017 (w.e.f. 19-7-2017).

^{202.} Subs. by G.S.R. 936(E), dated 19-7-2017 (w.e.f. 19-7-2017).

		ALLK	GVIICESIII NODES,		[2CH]
			Basic Training)		
7.	Screen Printing	929.50	Six — months (including one week Basic Training)	_	Passed 10th class examination under 10+2 system of education or its equivalent.
8.	Beautician Assistant	560.30	Six — months (including one week Basic Training)		Passed 10th class examination under 10+2 system of education or its equivalent.
²⁰³ [9.	Medical Laboratory Technician (Pathology)	3221.10	One — year and three months	_	Passed 12th class examination under 10+2 system of education with physics, chemistry and biology]
²⁰⁴ [10.	Medical Laboratory Technician (Radiology)	3133.10	One — year and three months	_	Passed 12th class examination under 10+2 system of education with physics, chemistry and biology.]
²⁰⁵ [11.	Medical Laboratory Technician (Cardiology)	3212.0701	One — year and three months	. 2	Passed 12th class examination under 10+2 system of education with physics, chemistry and biology.]
12.	Pruner Tea Gardens	640.10	Six — months (including one week	_	Passed 8th class examination.

^{203.} Subs. by G.S.R. 936(E), dated 19-7-2017 (w.e.f. 19-7-2017).

^{204.} Subs. by G.S.R. 936(E), dated 19-7-2017 (w.e.f. 19-7-2017). 204. Subs. by G.S.R. 936(E), dated 19-7-2017 (w.e.f. 20-12-2017). 205. Subs. by G.S.R. 1525(E), dt. 20-12-2017 (w.e.f. 20-12-2017).

	11			145			
S	CH. I]			Basic Training)		
	13.	Cable Television Operator		Six months (including one week Basic Training		-	Passed 10th class examination under 10+2 system of education or its equivalent.]
	²⁰⁶ [14.	Medical Laboratory Technician (Physiotherap	3212.0701 3255.0101 y)	One year and three months	1. Physiotherapy Technician	Three months	Passed 12th class examination under 10+2 system of education with physics, chemistry and biology.]
	²⁰⁷ [Gro	oup No. 33—Re	etail Sector Trade	s Group:			
	²⁰⁸ [1.	Sales Person (Retail)	5220.35 5220.60	One year and three months		_	Passed 10th class examination under 10+2 system of education or its equivalent.]
		Senior Sales Person (Retail)	5220.15 5220.35	One Year	Sales Person (Retail)	Six Months	Passed 10th class examination under 10+2 system of education or its equivalent.]
	²¹⁰ [Gro	Lacquering and Powder Coating Operator	lassware/Metalwa 7422.60 7422.62	One Year	g Group.	_	Passed 10th class examination under 10+2 system of education or its equivalent.
	2.	Wood Handi- crafts	7422.42 7422.48 7423.20	One Year	_	_	Passed 10th class examination under 10+2 system of

crafts Worker

^{206.} Ins. by G.S.R. 1525(E), dt. 20-12-2017 (w.e.f. 20-12-2017). 207. Ins. by G.S.R. 293(E), dt. 11-4-2007 (w.e.f. 16-4-2007).

^{208.} Subs. by G.S.R. 186(E), dt. 2-3-2017 (w.e.f. 2-3-2017). 209. Ins. by G.S.R. 430(E), dt. 12-6-2007 (w.e.f. 15-6-2007). 210. Ins. by G.S.R. 430(E), dt. 12-6-2007 (w.e.f. 15-6-2007).

education or its

						equivalent.]
211[3.	Glass Former and Processor	7142.60 7322.38 7322.40 7322.45 7323.10	One Year			Passed 8th class examination from recognized school or its equivalent.]
	oup No. 35—C	entre of Excellenc	e Trades	Group:		
²¹³ [1.	Mechanic Automobile (Advance Petrol Engine)	7233.22	Two	1. Broad Based Basic Training in Auto-mobile Sector under Centre of Excellence Scheme and Advanced module of Centre of Excellence Scheme in Servi-cing and Overhauling of Automobiles (Petrol).	One year	Passed 10th class examination under 10+2 system of education or its equivalent.]
²¹⁴ [2.	Mechanic Automobile (Advanced Diesel Engine)	7233.24	Two	1. Broad Based Basic Training in Auto-mobile Sector under Centre of Excellence Scheme and Advanced module of Centre of Excellence Scheme in Servicing and Overhauling of Auto-	One year	Passed 10th class examination under 10+2 system of education or its equivalent.]

^{211.} Ins. by G.S.R. 558(E), dt. 21-8-2007 (w.e.f. 21-8-2007).

^{212.} Ins. by G.S.R. 696(E), dt. 7-11-2007 (w.e.f. 7-11-2007).

^{213.} Subs. by G.S.R. 936(E), dated 19-7-2017 (w.e.f. 19-7-2017). 214. Subs. by G.S.R. 936(E), dated 19-7-2017 (w.e.f. 19-7-2017).

mobiles (Diesel).

				(Diesel).		
3.	Mechanic Auto Electronics	7242.10	Two years	Broad Based Basic Training in Automobile Sector under Centre of Excellence Scheme and Advanced module of Centre of Excellence Scheme in Auto Electrical, Auto- Electronics and Air- conditioning in Auto- mobiles	One year and six months	Passed 10th class examination under 10+2 system of education or its equivalent.
4.	Mechanic (Denting, Painting and Welding)	7142.20 7213.30	Two	Broad Based Basic Training in Auto-mobile Sector under Centre of Excellence Scheme and Advanced module of Centre of Excellence Scheme in Denting- Painting and Welding.	One year and six months	Passed 10th class examination under 10+2 system of education or its equivalent.
²¹⁵ [5.	TIG/MIG Welder	7212.10 7212.20	One year and three months	1. Broad Based Basic Training in Fabrication (Fitting and Welding) Sector under Centre of Excellence Scheme and	Three months	Passed 10th class examination under 10+2 system of education or its equivalent.

^{215.} Subs. by G.S.R. 936(E), dated 19-7-2017 (w.e.f. 19-7-2017).

						,
				Advanced module of Centre of Excellence Scheme in TIG/MIG Welding. 2. Welder	Three months	
6.	Structural Welder	7212.10 7212.20 7212.30 7212.65 7231.35	Two years	Broad Based Basic Training in Fabrication (Fitting and Welding) Sector under Centre of Excellence Scheme and Advanced module of Centre of Excellence Scheme in	One year and six months	Passed 10th class examination under 10+2 system of education or its equivalent.
²¹⁶ [7.	Welder (Pipe and Pressure Vessels)	7212.10 7212.20 7212.30	One year and three months	Structural Welding. 1. Broad Based Basic Training in Fabrication (Fitting and Welding) Sector under Centre of Excellence Scheme and	Three months	Passed 10th class examination under 10+2 system of education or its equivalent.
				Advanced module of Centre of Excellence Scheme in Pressure Vessels and Pipe Welding. 2. Welder	Three months]	

217[8.	Chemical Laboratory Assistant	3111.30	Two years	1. Broad Based Basic Training in Chemical Sector under Centre of Excellence Scheme and Advanced module of Centre of Excellence Scheme in Laboratory Assistant	One year	Passed 10th class examination under 10+2 system of education or its equivalent.]
				2. Laboratory Assistant (Chemical Plant)	One year	
		7311.10 7311.30 7241.10	Two years	Broad Based Basic Training in Chemical Sector under Centre of Excellence Scheme and Advanced module of Centre of Excellence Scheme in Instru-ments Mecha-nic.	One year and six months	Passed 10th class examination under 10+2 system of education or its equivalent.
²¹⁸ [10.	CAD- CAM Operator- cum-Prog- rammer	3121.20	One year and three months	1. Broad Based Basic Training in Production and Manufacturing Sector under Centre of Excellence Scheme and Advanced module of Centre of	Three months	Passed 10th class examination under 10+2 system of education or its equivalent.

^{217.} Subs. by G.S.R. 1525(E), dt. 20-12-2017 (w.e.f. 20-12-2017). 218. Subs. by G.S.R. 936(E), dated 19-7-2017 (w.e.f. 19-7-2017).

				Excellence Scheme in CAD/CAM. 2. Draughtsman (Mechanical)	Three months	5]
²¹⁹ [11.	Advance Welder	7212.10 7212.20 7212.30 7212.65	One year and three months	1. Broad Based Basic Training in Production and Manufacturing Sector under Centre of Excellence Scheme and Advanced module of Centre of Excellence Scheme in Advance Welding.	Three months	Passed 10th class examination under 10+2 system of education or its equivalent.
				2. Welder	Three months]
12.	Jigs and Fixtures Maker	7222.30	Two	Broad Based Basic Training in Production and Manufacturing Sector under Centre of Excellence Scheme and Advanced module of Centre of Excellence Scheme in Manufacturing of	One year and six months	Passed 10th class examination under 10+2 system of education or its equivalent.
				Jigs and Fixtures.		
13.	Quality Assurance Assistant	3152.90	Two years	Broad Based Basic Training in	One year and	Passed 10th class examination under 10+2

^{219.} Subs. by G.S.R. 936(E), dated 19-7-2017 (w.e.f. 19-7-2017).

				Production and Manufacturing Sector under Centre of Excellence Scheme and Advanced module of Centre of Excellence Scheme in Quality Enginee-ring.	months	system of education or its equivalent.
²²⁰ [14.	CNC Programmer- cum- Operator	3121.20	One year and three months	1. Broad Based Basic Training in Production and Manufacturing Sector under Centre of Excellence Scheme and Advanced module of Centre of Excellence Scheme in CNC Machining.	Three months	Passed 10th class examination under 10+2 system of education or its equivalent.
				2. Machinist3. Turner	Three months Three months]	
15.	Operator PLC System	8211.90	Two	Broad Based Basic Training in Production and Manufacturing Sector under Centre of Excellence Scheme and Advanced module of Centre of	One year and six months	Passed 10th class examination under 10+2 system of education or its equivalent.

				Excellence Scheme in PLC and Auto-mation.		
²²¹ [16.	Mechanic (Electrical Domestic Appliances	7233.58	Two years	1. Broad Based Basic Training in Electrical Sector under Centre of Excellence Scheme and Advanced module of Centre of Excellence Scheme in Repair and Maintenance of Domes-tic Appliances.	One year	Passed 10th class examination under 10+2 system of education or its equivalent.]
				2. Electrician	One year	
²²² [17.	Mechanic (HT, LT Equipments and Cable Jointing)	7241.90 7245.90	Two years	1. Broad Based Basic Training in Electrical Sector under Centre of Excellence Scheme and Advanced module of Centre of Excellence Scheme in Operation and Maintenance of equipments used in HT, LT substation and Cable Jointing.	One year	Passed 10th class examination under 10+2 system of education or its equivalent.]
[Mechanic Electrical	7241.20 7242.20	Two years	1. Broad Based Basic Training in	One year	Passed 10th class examination under 10+2

^{221.} Subs. by G.S.R. 936(E), dated 19-7-2017 (w.e.f. 19-7-2017).
222. Subs. by G.S.R. 936(E), dated 19-7-2017 (w.e.f. 19-7-2017).
223. Subs. by G.S.R. 936(E), dated 19-7-2017 (w.e.f. 19-7-2017).

5(n. 1)	Power Drives)	8211.00	There	Electrical Sector under Centre of Excellence Scheme and Advanced module of Centre of Excellence Scheme in Repair and Maintenance of Electrical machines and Power Supply.		system of education or its equivalent.]
²²⁴ [19.	Mechanic (Embedded Systems and PLC)	8211.90	Two years	1. Broad Based Basic Training in Electronics Sector under Centre of Excellence Scheme and Advanced module of Centre of Excellence Scheme in Embedded Systems and PLC.	One year	Passed 10th class examination under 10+2 system of education or its equivalent.]
²²⁵ [20.	Mechanic Power Electronics (Inverters, UPS and Maintenance of Drives)	7241.10 7242.10	Two	1. Broad Based Basic Training in Electronics Sector under Centre of Excellence Scheme and Advanced module of Centre of Excellence Scheme in Inverters, UPS, Voltage	One year	Passed 10th class examination under 10+2 system of education or its equivalent.]

^{224.} Subs. by G.S.R. 936(E), dated 19-7-2017 (w.e.f. 19-7-2017). 225. Subs. by G.S.R. 1525(E), dt. 20-12-2017 (w.e.f. 20-12-2017).

				Stabilizer and Industrial Drives.		
				2. Electronics Mecha-nic	One year	
				3. Mechanic Consumer Electronic Appliances	One year	
				4. Technician Power Electro-nics Systems	One year	
				5. Mechanic Industrial Electronics	One year	
21.	Mechanic (DTH and other Communi- cation System)	7243.10 7244.20	Two years	Broad Based Basic Training in Electronics Sector under Centre of Excellence Scheme and Advanced module of Centre of Excellence Scheme in Communication System.	One year and six months	Passed 10th class examination under 10+2 system of education or its equivalent.
²²⁶ [22.	Mechanic (Domestic, Commercial Refrigeration and Air Conditioning Machines)	7233.50	Two years	1. Broad Based Basic Training in Refrige- ration and Air- conditioning Sector under Centre of Excellence Scheme and Advanced module of Centre of Excellence	One year	Passed 10th class examination under 10+2 system of education or its equivalent.]

Scheme

				Domes-tic, Commercial Refrigeration and Air Conditioning.		
227[23.	Mechanic (Central Air conditioning Plant, Industrial cooling and Package Air conditioning)	8169.30	Two	1. Broad Based Basic Training in Refrige- ration and Air- conditioning Sector under Centre of Excellence Scheme and Advanced module of Centre of Excellence Scheme in Central Air conditioning Plant, Indust- rial cooling and Package Air- conditioning.	One year	Passed 10th class examination under 10+2 system of education or its equivalent.]
24.	Mechanic (Cold storage, Ice Plant and Ice candy plant)	7413.50 8169.30	Two years	Broad Based Basic Training in Refrige- ration and Air- conditioning Sector under Centre of Excellence Scheme and Advanced module of Centre of Excellence Scheme in Cold storage, Ice plant and	year and six	Passed 10th class examination under 10+2 system of education or its equivalent.

				lce candy plant.		
25.	Computer Aided Pattern Maker	7222.80 7422.38 7434.20 7435.10 7442.16	Two	Broad Based Basic Training in Apparel Sector under Centre of Excellence Scheme and Advanced module of Centre of Excellence Scheme in Computer Aided and	One year and six months	Passed 10th class examination under 10+2 system of education or its equivalent.
				Pattern Making.		
26.	Fashion Designing Assistant	3471.40	Two years	Broad Based Basic Training in Apparel Sector under Centre of Excellence Scheme and Advanced module of Centre of Excellence Scheme in Fashion Desig-ning.	One year and six months	Passed 10th class examination under 10+2 system of education or its equivalent.
²²⁸ [27.	Shirts and Trousers Maker	7433.25 7433.30	One year and three months	1. Broad Based Basic Training in Apparel Sector under Centre of Excellence Scheme and Advanced module of Centre of Excellence Scheme in	Three months	Passed 10th class examination under 10+2 system of education or its equivalent.]

				Shirts	and		137
²²⁹ [28.	Mechanic (Non- conventional Power Generation, Battery and Inverter)	8282.10	Two	Training Electric Sector Centre Excell Schem Modul Centre Excell Schem Non-cutional General	Broad Basic ng in ical under of ence ne and iced e of ence ne in onven- Power ation, y and	One year	Passed 10th class examination under 10+2 system of education or its equivalent.
²³⁰ [29.	Mechanic	7241.10	The	2. Elec	ctrician	One year]	
[29.	Electrical Instruments	7271.10	Two years	Training Electric Sector Centre Excell Scheme Advant modul Centre Excell Scheme Repair Mainter of instrumused Electric Engine	under of ence ne and ced e of ence ne in and enance nents in -cal ne-ring.	One year	Passed 10th class examination under 10+2 system of education or its equivalent
²³¹ [30.	Extrusion	8232.20	-	2. Electrician		One year]	
	Machine	(E), dated 19-7-2011	Two years	1. Based	Broad Basic	One year	Passed 10th class examination

^{229.} Subs. by G.S.R. 936(E), dated 19-7-2017 (w.e.f. 19-7-2017).
230. Subs. by G.S.R. 936(E), dated 19-7-2017 (w.e.f. 19-7-2017).
231. Subs. by G.S.R. 936(E), dated 19-7-2017 (w.e.f. 19-7-2017).

	Operator (Plastic)			Training in Plastic Processing Sector under Centre of Excellence Scheme and Advanced module of Centre of Excellence Scheme in Extrusion Process. 2. Plastic Processing	One year]	under 10+2 system of education or its equivalent.
²³² [31.	Injection Moulding Machine Operator	8232.25	Two	Operator 1. Broad Based Basic Training in Plastic Processing Sector under Centre of Excellence Scheme and Advanced module of Centre of Excellence Scheme in Injection Moul-ding Process.	One year	Passed 10th class examination under 10+2 system of education or its equivalent.
				2. Plastic Proce-ssing Operator	One year]	- 110th aloss
²³³ [32.	Blow Moulding Machine Operator	8232.35	Two years	1. Broad Based Basic Training in Plastic Processing Sector under Centre of Excellence Scheme and Advanced module of	One year	Passed 10th class examination under 10+2 system of education or its equivalent.

^{232.} Subs. by G.S.R. 936(E), dated 19-7-2017 (w.e.f. 19-7-2017).
233. Subs. by G.S.R. 936(E), dated 19-7-2017 (w.e.f. 19-7-2017).

СН. 1]				Centre of Excellence Scheme in Blow Moulding Process. 2. Plastic Processing Operator	One year]	133
33.	House Keeper (Hotel)	5121.10	Two years	Broad Based Basic Training in Hospitality Sector under Centre of Excellence Scheme and Advanced module of Centre of Excellence Scheme in Accommodation Operation/ House Keeping	One year and six months	Passed 10th class examination under 10+2 system of education or its equivalent
34.	Assistant Front Office Manager	5121.25	Two	Broad Based Basic Training in Hospitality Sector under Centre of Excellence Scheme and Advanced module of Centre of Excellence Scheme in Front Office Management	One year and six months	Passed 10th class examination under 10+2 system of education or its equivalent
35.	Apprentice Food Production (Cookery)	5122.20	Two years	Broad Based Basic Training in Hospitality Sector under Centre of Excellence	One year and six months	Passed 10th class examination under 10+2 system of education or its equivalent

				Scheme and Advanced module of Centre of Excellence Scheme in Food Produc- tion (Cookery)		
36.	Apprentice Food and Beverage Service (Steward-ship)	5123.20	Two years	Broad Based Basic Training in Hospitality Sector under Centre of Excellence Scheme and Advanced module of Centre of Excellence Scheme in Food and Beverage Service (Stewardship)	One year and six months	Passed 10th class examination under 10+2 system of education or its equivalent
²³⁴ [37.	Computer and Peripherals Hardware Repair and Maintenance Mechanic	2523.0200 7422.2001	One year and three months	1. Broad Based Basic Training in Information Techno-logy Sector under Centre of Excellence Scheme and Advanced module of Centre of Excellence Scheme in Repair and Maintenance of Hard-ware of Computer and Peripherals.	Three months	Passed 10th class examination under 10+2 system of education or its equivalent.]

²³⁵ [38.	Computer Networking Technician	4122.10 4112.20 4113.35	One year and three months	1. Broad Based Basic Training in Information Technology Sector under Centre of Excelle-nce Scheme and Advanced module of Centre of Excellence Scheme in Computer Networking.	Three months	under 10+2 system of education or its equivalent.]
				236[2. Computer Hardware and Network Technician]	²³⁷ [One year]	
²³⁸ [39.	Multimedia and Web Page Designer	2166.0201 2513.0101 2166.0300	One year and three months	1. Broad Based Basic Training in Information Technology Sector under Centre of Excellence Scheme and Advanced module of Centre of Excellence Scheme in Multi-media and Web Page Designing.	Three months	Passed 10th class examination under 10+2 system of education or its equivalent.]
40.	Process Plant Operator	8152.10	Two years	Broad Based Basic Training in Process Plant Mainte-nance Sector under Centre of	One year and six months	Passed 10th class examination under 10+2 system of education or its equivalent

^{235.} Subs. by G.S.R. 1525(E), dt. 20-12-2017 (w.e.f. 20-12-2017).
236. Ins. by G.S.R. 686(E), dt. 25-9-2019 (w.e.f. 25-9-2019).
237. Ins. by G.S.R. 686(E), dt. 25-9-2019 (w.e.f. 25-9-2019).
238. Subs. by G.S.R. 1525(E), dt. 20-12-2017 (w.e.f. 20-12-2017).

				Excellence Scheme and Advanced module of Centre of Excellence Scheme in Operator Chemical Plant		
²³⁹ [41.	Utility Operator	3131.0300 8182.0200	One year and three months	1. Broad Based Basic Training in Process Plant Mainte-nance Sector under Centre of Excellence Scheme and Advanced module of Centre of Excellence Scheme in Operation and Maintenance of Boiler and Steam Turbine.	Three months	Passed 10th class examination under 10+2 system of education or its equivalent.]
42.	Maintenance Mechanic	8159.79	Two years	Broad Based Basic Training in Process Plant Maintenance Sector under Centre of Excellence Scheme and Advanced module of Centre of Excellence Scheme in Mechanical Mainte-nance of Process Plant	One year and six months	Passed 10th class examination under 10+2 system of education or its equivalent

²⁴⁰ [43.	Mechanic (Electrical Maintenance of Process Plant)	7241.20	Two years	1. Broad Based Basic Training in Process Plant Mainte-nance Sector under Centre of Excellence Scheme and Advanced module of Centre of Excellence Scheme in Electrical Maintenance of Process Plant. 2. Electrician	One year	Passed 10th class examination under 10+2 system of education or its equivalent.
²⁴¹ [44.	Instrument	7311.0101 7311.1001	Two years	1. Broad Based Basic Training in Process Plant Mainte-nance Sector under Centre of Excellence Scheme and Advanced module of Centre of Excellence Scheme in Electronic and Instrument	One year	Passed 10th class examination under 10+2 system of education or its equivalent.]
				Maintenance of Process Plant.	One	
				2. Instrument Mechanic	One year	
45.	Technician Fabricator	7212.30	Two years	Broad Based Basic Training in Process Plant Mainte-nance	One year and six months	Passed 10th class examination under 10+2 system of

^{240.} Subs. by G.S.R. 936(E), dated 19-7-2017 (w.e.f. 19-7-2017). 241. Subs. by G.S.R. 1525(E), dt. 20-12-2017 (w.e.f. 20-12-2017).

				Sector under Centre of Excellence Scheme and Advanced module of Centre of Excellence Scheme in Fabrication and Designing of Steel Structure		education or its equivalent]
²⁴² [46.	Technician Television and Audio System	7243.10 7243.40 7243.45 7243.50 7243.70	Two	1. Broad Based Basic Training in Electronics Sector under Centre of Excellence Scheme and anyone Advanced module in Centre of Excellence Scheme of Excellence Scheme of Electronic Sector	One	Passed 10th class examination under 10+2 system of education or its equivalent.
				 Electronics Mechanic Mechanic Consumer Electronic Appliances 	One year One year]	
²⁴³ [47.	Mechanic Repair and Maintenance of Electronics Test Equipment	7243.10	Two years	1. Broad Based Basic Training in Electronics Sector under Centre of Excellence Scheme and Advanced module of Centre of	One year	Passed 10th class examination under 10+2 system of education or its equivalent.

^{242.} Subs. by G.S.R. 936(E), dated 19-7-2017 (w.e.f. 19-7-2017).
243. Subs. by G.S.R. 936(E), dated 19-7-2017 (w.e.f. 19-7-2017).

Excellenc	e
Scheme	in
Repair	and
Maintena	nce
of Electro	onics
Test E	quip-
ment	
2. Electr	onics

One Mechanic year

3. Mechanic One Consumer year Electronic Appliances

4. Technician One Power year Electro-nics Systems

Mechanic One Industrial year] Electronics

One

year

and

six

Passed 10th class

10+2

of

examination

under

system

months education or its

equivalent.

48. Mechanic Automobile Electronics

7231.10

Two years

Two

years

Broad Based Basic Training Electronics Sector under Centre Excellence

Scheme and Advanced Module of Centre Excellence Scheme Auto-mobile

of Electronics Broad Based Basic

One Passed 10th class examination year 10+2and under six system of months education or its equivalent.

49. Mechanic 7233.38 Mechanical Maintenance (Industrial Automation)

Training in Indus-trial Automation Sector under Centre Excellence Scheme and Advanced Module of Centre of Excellence

Scheme

in

Two

years

10+2

Med	Mechanical								
Mai	ntenance								
for	Automa-								
tion									

7241.70 50. Mechanic Electrical Maintenance (Industrial Automation)

Broad Based Basic Training Industrial Automation Sector under Centre Excellence Scheme and Advanced Module of of Centre Excellence Scheme Electrical Maintenance

Passed 10th class One examination year under and system months education or its equivalent. for Automa-Broad One

7233.38 244 151. PLC Operator

Two years

tion

1. Based Basic year Training Indus-trial Automation Sector under Centre Excellence Scheme and Advanced module of Centre of Excellence Scheme Automa-tion

and PLC. 2. Broad One Based Basic year] Training in Production and Manufacturing Sector under Centre Excellence Scheme and

Passed 10th class examination 10+2 under system education or its equivalent.

of

Advanced module of Centre of Excellence Scheme in PLC Automation.

245 Group No	o. 36-Hosp	itality	Trades	Group:
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1.	Tourist Guide	5113.20	One year	Tourist Guide	Six months	²⁴⁶ [Passed 10th class examination or its equivalent]
2.	Old Age Care Taker	5131.20	One year	Old Age Care	Six months	Passed 8th class examination from recognized school or its equivalent.]
²⁴⁷ [3.	Creche Manage- ment Assistant	5121.40	One year	Creche Management	Six months	Passed 10th class examination under 10+2 system of education or its equivalent.
4.	Pre or Preparatory School Manage- ment (Assistant)	3222.10	One year	Pre or Preparatory School Management	Six months	Passed 10th class examination under 10+2 system of education or its equivalent.
5.	Insurance Agent	3412.10	One year	Insurance Agent	Six months	²⁴⁸ [Passed 10th class examination or its equivalent]]

²⁴⁹[Group No. 37-Office Management Trades Group:

250[1.	Secretarial	4115.10	One	1.	Three	Passed 12t	h class
	Assistant		year	Stenography	months	examinatio	n
			and	(English)		under	10+2
			three			system	of
			months			education	or its
						equivalent.	

^{245.} Ins. by G.S.R. 734(E), dt. 7-9-2010 (w.e.f. 8-9-2010).

^{246.} Subs. by G.S.R. 130(E), dt. 25-1-2016 (w.r.e.f. 1-9-2015)

^{247.} Ins. by G.S.R 552(E), dt. 20-7-2011 (w.e.f. 20-7-2011).

^{248.} Subs. by G.S.R. 130(E), dt. 25-1-2016 (w.r.e.f. 1-9-2015)

^{249.} Ins. by G.S.R. 734(E), dt. 7-9-2010 (w.e.f. 8-9-2010).

^{250.} Subs. by G.S.R. 936(E), dated 19-7-2017 (w.e.f. 19-7-2017).

				2. Secretarial Practice	Three months]
²⁵¹ [2.	Stenographer (English)	4111.10	One year and three months	1. Steno- graphy (English)	Three months	Passed 12th class examination under 10+2 system of education or its equivalent.]
²⁵² [3.	Stenographer (Hindi)		One year and three months		Three months	Passed 10th class examination under 10+2 system of education with Hindi as compulsory subject or its equivalent.]
•		Iealth Allied Trad			T	Descard 10th aloss
1.	Dental Laboratory Technician	7311.80	Three years	Dental Labora-tory Technician	Two years	Passed 10th class examination under 10+2 system of education or its equivalent.
²⁵⁴ [2.	Heath Sanitary Inspector	3257.0100	One year and three months	1. Heath Sanitary Inspector	Three months	Passed 10th class examination under 10+2 system of education or its equivalent.]
²⁵⁵ [3.	Hospital Waste Manage- ment Assistant	5151.9900	One year and three months	Hospital Waste Manage-ment Assistant	months	Passed 10th class examination under 10+2 system of education or its equivalent.]
Group I	No. 39 — Libra	ry and Informati	on Scien	ce Trades Group	:	
1.	Library Assistant		year	Library and Information Science	months	²⁵⁶ [Passed 10th class examination or its equivalent]]

^{251.} Subs. by G.S.R. 936(E), dated 19-7-2017 (w.e.f. 19-7-2017).

^{252.} Ins. by G.S.R. 1525(E), dt. 20-12-2017 (w.e.f. 20-12-2017).

^{253.} Ins. by G.S.R. 552(E), dt. 20-7-2011 (w.e.f. 20-7-2011).

^{254.} Subs. by G.S.R. 1525(E), dt. 20-12-2017 (w.e.f. 20-12-2017).

^{255.} Subs. by G.S.R. 1525(E), dt. 20-12-2017 (w.e.f. 20-12-2017).

^{256.} Subs. by G.S.R. 130(E), dt. 25-1-2016 (w.r.e.f. 1-9-2015)

²⁵⁷[Group No. 40 — Green Jobs Trades Group:

"1.	Solar Technician (Electrical)	7421.1401 7421.1402 7421.1403 8212.2301	One year and three months	1. Solar Technician (Electrical)	Three months	Passed 10th class examination with Science and Mathematics or equivalent.
				2. Electrician	Three months	
				3. Electrician (Power Distribution)	Three months	
				4. Wireman	Three months	
				Electronic Mechanic	Three months	
				6. Technician Power Electronics	Three months	
				7. Mechanic Consumer Electronic Appliances	Three months	
2.	Wind Power Plant Technician (Electrical)	3131.9900	One year and three months	Electrician	Three months	Passed 10th class examination with science and mathematics or its equivalent.]
				 Electrician (Power Distribution) 	Three months	
				3. Wireman	Three months	
				 Electronic Mechanic 	Three months	
				5. Technician Power Electronics	Three months	
				6. Mechanic Consumer Electronic Appliances	Three months	

SCHEDULE I-A

[See Rule 3(2)]

Category of Apprentices	Minimum I	Educational Qualification
1. Graduate Apprentices	(a)	A degree in engineering or technology granted by a statutory University.
	(b)	A degree in engineering or technology granted by an institution empowered to grant such degree by an Act of Parliament.
	(c)	Graduate examination of professional bodies recognised by the Central Government as equivalent to a degree.
	(<i>d</i>)	A Sandwich course student who is undergoing training in order that he may hold a degree in engineering or technology as mentioned at (a) and (b) above.
2. Technician Apprentices	(a)	A diploma in engineering or technology granted by a State Council or Board of Technical Education established by a State Government.
	(<i>b</i>)	A diploma in engineering or technology granted by a University.
	(c)	A diploma in engineering or technology granted by an Institute recognised by the State Government or Central Government as equivalent to (a) and (b) above.
	(<i>d</i>)	A Sandwich course student who is undergoing training in order that he may hold a diploma mentioned in (a) , (b) & (c) above.
3. Technician (Vocational) Apprentices	(a)	A Certificate in vocational course involving two years of study after the completion of the secondary stage of school education recognised by the All India Council for Technical Education.
	(b)	A Sandwich course student who is undergoing training in order that he may hold a certificate mentioned in (a) above.

²⁵⁸[SCHEDULE I-B

[See Rule 7(1-A)]

Sl. No.	Board/State Council for Technical Education/ Other Authority/ course approved under any scheme	Trade/ Course/ Subject fields	Duration of Trade/ Course/ Subject field	Designated trade(s) in the category of trade apprentices	Period of Apprenticeship Training under the Apprentices Act, 1961	Period of Apprentice- ship Training after rebate
1	2	3	4	5	6	7
1.	1. Maharashtra State Board	Interior Decorator	One year	Architectural Assistant	Two years	One year and six months
	of Vocational Education Examination,			2. Interior Designer and Decorator	Two years	One year and six months
	Mumbai	2. Technique of Interior Designing	One year	1. Architectural Assistant	Two years	One year and six months
				2. Interior Designer and Decorator	Two years	One year and six months
		3. Architect Draughtsman	Two years	Architectural Assistant	Two years	One year
		4. Architectural Graphics Designer	Two years	Architectural Assistant	Two years	One year
=	1 182	5. Landscape Architecture	Two years	1. Architectural Assistant	Two years	One year
		6. Exterior and Interior Designer	Two years	1. Architectural Assistant	Two years	One year
		1 1	,i	2. Interior Designer and Decorator	Two years	One year

^{258.} Schedule I-B *reinserted* by G.S.R. 1139(E), dt. 7-9-2017 (w.e.f. 8-9-2017). Earlier it was *omitted* by GSR 186(E), dt. 2-3-2017.

7. Construction Supervisor	One year	Building Maintenance Technician	One year and three months	One year
		2. Mason (Building Constructor)	Two years	One year and six months
8. Building Site Supervisor	One year	 Building Maintenance Technician 	One year and three months	One year
		2. Mason (Building Constructor)	Two years	One year and six months
9. Civil Supervisor	One year	Building Maintenance Technician	One year and three months	One year
		2. Mason (Building Constructor)	Two years	One year and six months
10. Construction Technique	One year	Building Maintenance Technician	One year and three months	One year
		2. Mason (Building Constructor)	Two years	One year and six months
11. Civil Construction	One year	Building Maintenance Technician	One year and three months	One year
		2. Mason (Building Constructor)	Two years	One year and six months
12. Construction Surveying	Two years	Building Maintenance Technician	One year and three months	One year
		2. Mason (Building Constructor)	Two years	One year
13. Building Construction Supervisor	Two years	Building Maintenance Technician	One year and three months	One year
		2. Mason (Building Constructor)	Two years	One year

14. Building Maintenance	Two years	Building Maintenance Technician	One year and three months	One year
		2. Mason (Building Constructor)	Two years	One year
15. Building Construction Technology	Two years	Building Maintenance Technician	One year and three months	One year
		2. Mason (Building Constructor)	Two years	One year
16. Building Construction Management	Two years	Building Maintenance Technician	One year and three months	One year
		2. Mason (Building Constructor)	Two years	One year
17. Building Construction and Plumbing	Two years	Building Maintenance Technician	One year and three months	One year
		2. Mason (Building Constructor)	Two years	One year
		Plumber	Two years	One year
18. Building Service and Maintenance	Two years	Building Maintenance Technician	One year and three months	One year
		2. Mason (Building Constructor)	Two years	One year
19. Carpentry and Furniture Making	One year	1. Carpenter	Two years	One year and six months
20. Furniture Making and Designing	Two years	1. Carpenter	Two years	One year

			Tour	One
21. Furniture Making	Two	1. Carpenter	Two years	One year
22. Architect Draughtsman	Two years	Draughtsman (Civil)	Two years	One year
23. Draughtsman Civil	Two years	1. Draughtsman (Civil)	Two years	One year
24. Draughtsman Mechanical	Two years	1. Draughtsman Mechanical	Two years	One year
25. Repair and Rewinding of Electrical Domestic Appliances	Two years	1. Electrician	Two years	One year
		2. Wireman	Two years	One year
26. Repair and Rewinding of Electric Motors	Two years	1. Electrician	Two years	One year
7.7000		2. Wireman	Two years	One year
27. Electrical Engineering	Two years	1. Electrician	Two years	One year
Lingineering		2. Wireman	Two years	One year
28. High Voltage Engineering	Two years	1. Electrician	Two years	One year
		2. Wireman	Two years	One year
29. Illumination Engineering	Two years	1. Electrician	Two years	One year
		2. Wireman	Two years	One year
30. Electrical Instrumentation	Two years	1. Electrician	Two years	One year
		2. Wireman	Two years	One year
31. Electrician	Two years	1. Electrician	Two years	One year

\neg	l	11 =		2. Wireman	Two years	One year
		32. Radio and Audio System	Two years	Electronic Mechanic	Two years	One year
		33. T.V. Video System	Two years	1. Electronic Mechanic	Two years	One year
	e n' -=17	34. Consumer Electronics	Two years	Electronic Mechanic	Two years	One year
ı.	, F			2. Mechanic Consumer Electronics	Two years	One year
		35. Industrial Electronics	Two years	Electronic Mechanic	Two years	One year
		in the second		2. Mechanic Communication Equipment Maintenance	Two years	One year
		36. Electronics Instrument and Measurement	Two years	Electronic Mechanic	Two years	One year
		37. Trouble Shooting of Electronics Equipment	Two years	1. Electronic Mechanic	Two years	One year
		- 1 - 1 - 1 - 1 - 1 - 1 - 1 - 1 - 1 - 1		2. Mechanic Communication Equipment Maintenance	Two years	One year
, A.,		38. Electroplating	Two years	1. Electroplater	Two years	One year
		39. General Fitter cum Mechanic	Two years	1. Fitter	Two years	One year
) i	40. Mechanical Technician	Two years	1. Fitter	Two years	One year
	= 2. 6 -	41. Mechanical Engineering	Two years	1. Fitter	Two years	One year

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	42. Interior Decoration and Designing	One year	Interior Designer and Decorator	Two years	One year and six months
	43. Interior CAD Operator	Two years	Interior Designer and Decorator	Two years	One year
	44. Machinist	Two years	1. Machinist	Two years	One year
	45. Mechanical Engineering	Two years	1. Machinist	Two years	One year
	46. Mechanical Technician	Two years	1. Machinist	Two years	One year
	47. Machinist Grinder	Two years	1. Machinist Grinder	Two years	One year
	48. Maintenance Mechanic Chemical Plant	Two years	Maintenance Mechanic Chemical Plant	Two years	One year
	49. Hotel Management and Catering Technology	One year	1. Food Production (General)	Two years	One year and six months
			2. Food Production (Vegetarian)	Two years	One year and six months
			3. Steward	One year and three months	One year
į.	50. Cookery Technician	One year	1. Food Production (General)	Two years	One year and six months
			2. Food Production (Vegetarian)	Two years	One year and six months
	51. Food Processing	One year	1. Food Production (General)	Two years	One year and six months

			2. Food Production (Vegetarian)	Two years	One year and six months
			3. Steward	One year and three months	One year
	52. Food Processing Technology	Two years	1. Food Production (General)	Two years	One year
			2. Food Production (Vegetarian)	Two years	One year
			3. Steward	One year and three months	One year
	53. Catering and Restaurant Management	Two years	1. Food Production (General)	Two years	One year
			Food Production (Vegetarian)	Two years	One year
			3. Steward	One year and three months	One year
	54. Foundryman	One year	1. Foundryman	Two years	One year and six months
	55. Electronics Technology	One year	Mechanic Communication Equipment Maintenance	Two years	One year and six months
	56. Mechanic of Industrial Electronics	One year	Mechanic Communication Equipment Maintenance	Two years	One year and six months
	57. Basic Electronics Engineering	One year	Mechanic Communication Equipment Maintenance	Two years	One year and six months
	58. Mechanic DTH/	One year	Mechanic Communication Equipment Maintenance	Two years	One year and six months

Communicati	h-n		T	
System	on			
59. Industrial Electronics	Two years	Mechanic Communication Equipment Maintenance	Two years	One year and six months
60. Trouble- shooting of Electronics Equipment	Two years	Mechanic Communication Equipment Maintenance	Two years	One year and six months
61. Automobile Engineering	One year	Mechanic Repair and Maintenance of Vehicle	Two years	One year and six months
		2. Mechanic Motor Cycle	One year and three months	One year
	-	3. Mechanic Diesel	Two years	One year and six months
62. Mechanic Auto Engineering	One year	Mechanic Repair and Maintenance of Vehicle	Two years	One year and six months
		2. Mechanic Motor Cycle	One year and three months	One year
		3. Mechanic Diesel	Two years	One year and six months
63. Diesel Mechanic	One year	Mechanic Repair and Maintenance of Vehicle	Two years	One year and six months
		2. Mechanic Diesel	Two years	One year and six months
64. Auto Engineering Technology	Two years	Mechanic Repair and Maintenance of Vehicle	Two years	One year
		2. Mechanic Motor Cycle	Two years and three months	One year

					1 /
			 Mechanic Diesel 	Two years	One year
			2. Mechanic Motor Vehicle	Two years	One year
	65. Auto Engineering Technician	Two years	Mechanic Repair and Maintenance of Vehicle	Two years	One year
			2. Mechanic Motor Cycle	One year and three months	One year
			3. Mechanic Diesel	Two years	One year
			4. Mechanic Motor Vehicle	Two years	One year
	66. Mechanic Motor Vehicle	Two years	Mechanic Repair and Maintenance of Vehicle	Two years	One year
			2. Mechanic Motor Cycle	One year and three months	One year
			3. Mechanic Motor Vehicle	Two years	One year
	67. Basic Refrigeration and Air Conditioning	Two years	Mechanic Refrigeration and Air Conditioning	Two years	One year
- TE	68. Industrial Refrigeration and Air Conditioning	Two years	Mechanic Refrigeration and Air Conditioning	Two years	One year
	69. Air Conditioning and Refrigeration Technician	Two years	Mechanic Refrigeration and Air Conditioning	Two years	One year
	70. Automobile Electronics	Two years	Mechanic Auto Electrical and Electronics	Two years	One year
	71. Installation Maintenance and Service	Two years	Mechanic Medical Electronics	Two years	One year

80	AP	PRENTIC	ESHIP ROLES, 1992		(OCIII
	of Medical Equipment	~			
	72. Water Supply and Sanitary Engineering	Two years	1. Plumber	Two years	One year
			2. Pump Operator cum Mechanic	Two years	One year
			Sanitary Hardware Fitter	One years and three months	One year
	73. Pump Operator cum Mechanic	Two years	1. Plumber	Two years	One year
			2. Pump Operator cum Mechanic	Two years	One year
			Sanitary Hardware Fitter	One years and three months	One year
	74. Mechanic Technology	One year	Sheet Metal Worker	Two years	One year and six months
	75. Sheet Metal Worker	One year	Sheet Metal Worker	Two years	One year and six months
	76. Mechanical Engineering	Two years	Sheet Metal Worker	Two years	One year
	Engineering		2. Turner	Two years	One year
	77. Mechanical Technician	Two years	1. Sheet Metal Worker	Two years	One year
			2. Turner	Two years	One year
	78. General Fitter cum Mechanic	Two years	Sheet Metal Worker	Two years	One year
	79. Construction Surveyor	Two years	1. Surveyor	Two years	One year
	80. Turner	Two years	1. Turner	Two years	One year

81. CNC Turning	Two years	1. Turner	Two years	One year
82. Fabrication (Fitting and Welding)	One year	1. Welder (Gas and Electric)	One years and three months	One year
83. Production and Manufacturing	One year	Welder (Gas and Electric)	One years and three months	One year
84. Structural Fabrication and Repairs Technology	One year	Welder (Gas and Electric)	One years and three months	One year
85. General Welding	Two years	Welder (Gas and Electric)	One years and three months	One year
86. Welding Technology	Two years	Welder (Gas and Electric)	One years and three months	One year
87. Welding Fabrication and Automation	Two years	Welder (Gas and Electric)	One years and three months	One year
88. Weld Testing and Quality Management	Two years	1. Welder (Gas and Electric)	One years and three months	One year
89. Welding Technique	Two years	Welder (Gas and Electric)	One years and three months	One year
90. Structure and Fabrication	Two years	Welder (Gas and Electric)	One years and three months	One year
91. Electrical Wiring Estimation and Costing	Two years	1. Wireman	Two years	One year
92. Repair and Rewinding of	Two years	1. Wireman	Two years	One year

182	ACI	KENTIC	ESHIP KULES, 199.		įscn.
	Electrical Domestic Appliances				
	93. Repair and Rewinding of Electric Motors	Two years	1, Wireman	Two years	One year
	94. Lineman	Two years	1. Wireman	Two years	One year
	95. Hospitality	One year	1. House Keeper (Hotel)	One years and three months	One year
			2. Steward	One year and three months	One year
	96. Facility Management	One year	1. House Keeper (Hotel)	One years and three months	One year
			2. Steward	One year and three months	One year
	97. Hospitality Management	Two years	1. House Keeper (Hotel)	One years and three months	One year
	Management		2. Steward	One year and three months	One year
	98. Institutional House Keeping	Two years	1. House Keeper (Hotel)	One year and three months	One year
	Reeping		2. Steward	One years and three months	One year
	99. Hospitality Management in Offices	Two years	1. House Keeper (Hotel)	One years and three months	One year
	in Offices		2. Steward	One year and three months	One year
	100. Basic of Hospitality	Two years	1. House Keeper (Hotel)	One years and three months	One year

Industry Management				
		2. Steward	One year and three months	One year
101. Fashion Design and Jewellery Textile	One year	1. Dress Maker	One year and three months	One year
102. Garments Manufacturing and Fashion Designing	One year	1. Dress Maker	One years and three months	One year
103. Apparel	One year	1. Dress Maker	One years and three months	One year
104. Sewing Science Teacher	One year	1. Dress Maker	One years and three months	One year
105. Sewing Cloth Dressing Teacher	One year	1. Dress Maker	One years and three months	One year
106. Fashion Designing and Clothing Construction	Two year	1. Dress Maker	One years and three months	One year
107. Commercial Garment Designing and Making	Two year	1. Dress Maker	One years and three months	One year
108. Fashion Garment Making	Two year	1. Dress Maker	One years and three months	One year
109. Clothing for Family	Two year	1. Dress Maker	One years and three months	One year

	KLINTIO.			
110. Master of Tailoring	Two year	1. Dress Maker	One years and three months	One year
111. Clothing of Embroidery	Two year	Dress Maker	One years and three months	One year
		2. Surface Ornamentation Techniques (Embroiderer)	One years and three months	One year
112. Fashion Merchandisin and Production	Two years g	1. Dress Maker	One years and three months	One year
113. Fashion Technology	Two years	1. Dress Maker	One years and three months	One year
114. Professional Beautician	Two years	1. Hair and Skin Carer	One years and three months	One year
115. Creative Design and Pattern Cutting	One year	Leather Goods Maker	Two years	One year and six months
		2. Footwear Maker	Two years	One year and six months
116. Leather Footwear	One year	Leather Goods Maker	Two years	One year and six months
		2. Footwear Maker	Two years	One year and six months
117. Footwear Technology	Two years	Leather Goods Maker	Two years	One year
		2. Footwear Maker	Two years	One year
118. Manufacturing of Leather Goods	Two g years	1. Leather Goods Maker	Two years	One year

		2. Footwear Maker	Two years	One year
119. Leather Manufacturin	Two years	1. Leather Goods Maker	Two years	One year
		2. Footwear Maker	Two years	One year
120. Bakery and Mithaikala	One year	1. Baker and Confectioner	Two years	One year and six months
121. Bakery and Confectionery Technician	One year	Baker and Confectioner	Two years	One year and six months
122. Bakery and Confectionery Management	Two years	1. Baker and Confectioner	Two years	One year
123. Desk Top Publishing Technique	Two years	Desk Top Publishing Operator	Two years	One year.]

SCHEDULE II

[See Rule 4]

Standard of Physical Fitness for Training

- (1) A candidate should be free from evidence of any contagious or infectious disease. He should not be suffering from any disease which is likely to be aggravated by service or is likely to render him unfit for service or endanger the health of the public. He should also be free from evidence of tuberculosis in any form, active or healed.
- (2) HEIGHT, WEIGHT AND CHEST

Candidates would satisfy the following minimum standards, namely:—

Height: 137 centimetres; Weight: 25.4 Kilograms; Chest expansion should not be less than 3.8 centimetres irrespective of size of chest:

Provided that where a candidate does not satisfy the said minimum standards but is certified in writing by a Medical Officer not below the rank of an Assistant Surgeon (Gazetted), to be physically fit for being engaged as an apprentice in a particular trade under the Apprentices Act, 1961, he may be engaged as an apprentice in that trade.

(3) EYES

There should be no evidence of any morbid condition of either eye or of the lids of either eye which may be liable to risk of aggravation of recurrence.

STANDARD OF VISION

(A) Visual acuity:

²⁵⁹[Candidates having vision in one eye shall be eligible to undergo Apprenticeship Training, except in the following seventeen trades, namely:—

- (1) Electrician Aircraft
- (2) Watch and Clock Mechanic
- (3) Driver-cum-Fitter

^{259.} Subs. by G.S.R. 221, dt. 21-4-1993, w.e.f. 1-5-1993.

- (4) Surveyor
- (5) Process Cameraman
- (6) Sirdar
- (7) Rigger (Engineering & Chemical Industry)
- (8) Shotfirer/Blaster (Mines)
- (9) Mate (Mines)
- (10) Mechanic Radio and Radar Aircraft
- (11) Ceramic Moulder
- (12) Ceramic Caster
- (13) Ceramic Kiln Operator
- (14) Ceramic Press Operator
- (15) Ceramic Modeller
- (16) Ceramic Decorator
- (17) Optical Worker.]
- (B) Colour vision: Not required.
- (4) EARS: Hearing must be good in both ears and there should be no sign of suppurative disease. No hearing aid shall be permitted.
- (5) SKIN: There should be no evidence of acute or chronic skin disease or chronic ulceration.
- (6) SPEECH: Speech should preferably be without impediment.

(7) ALIMENTARY SYSTEM

- Candidates should have sufficient number of natural teeth (in healthy state) for mastication.
- 2. Spleen should not be palpably enlarged and there should be no evidence of tenderness in the splenic area.
- 3. Liver should not be palpable or tender.
- 4. There should be no oral sepsis.
- 5. There should be no sugar in the urine.
- 6. Candidates should not be suffering from haemorrhoids, fissures in and fistula and hernia or bubonocele or ischio-rectal abscess or hydrocele.

(8) CARDIOVASCULAR SYSTEM

- 1. Blood pressure should not exceed 85 diastolic and 140 systolic.
- 2. Candidates with low blood pressure (i.e. systolic below 100) should be rejected.
- 3. There should be no sign of any cardiovascular disease.

(9) RESPIRATORY SYSTEM

Candidates should be free from all diseases of respiratory system. There should be no deformity of chest which may cause impediment to breathing.

(10) GENITO URINARY SYSTEM

There should be no evidence of genito urinary disease or any abnormality.

(11) SKELETAL SYSTEM

- 1. The function of all limbs should be within normal limits.
- 2. There should be no evidence of serious deformity of the spinal column or of the extremities.

(12) NERVOUS SYSTEM

There should be no evidence of any disease of nervous system or of any mental disease.

(13) GLANDULAR SYSTEM

There should be no evidence of tuberculosis or other disease of the glandular system including the endocrine glands.

260 [SCHEDULE II-A

(See Rule 5)

Sl.	Name of State/	Ratio of Scheduled	Ratio of Scheduled
No.	Union territory	Caste apprentices to	Tribe apprentices to
	1	the total apprentices	the total apprentices
		in designated trade	in designated trade
1.	Andhra Pradesh	1:7	1:15
2.	Arunachal Pradesh		1:2
3.	Assam	1:15	1:9
4.	Bihar	1:7	1:100
5.	Chattisgarh	1:9	1:4
6.	Gujarat	1:15	1:7
7.	Goa	1:50	1:8
8.	Haryana	1:5	
9.	Himachal Pradesh	1:4	1:25
10.	Jammu and Kashmir	1:12	1:9
11.	Jharkhand	1:9	1:4
12.	Karnataka	1:7	1:15
13.	Kerala	1:10	1:100
14.	Madhya Pradesh	1:7	1:5
15.	Maharashtra	1:10	1:11
16.	Manipur	1:33	1:3
17.	Mizoram	_	1:2
18.	Meghalaya		1:2
19.	Nagaland	_	1:2
20.	Odisha	1:7	1:4
21.	Punjab	1:4	_
22.	Rajasthan	1:6	1:8
23.	Sikkim	1:20	1:5
24.	Tamil Nadu	1:5	1:100
25.	Tripura	1:6	1:3
26.	Telangana	1:16	1:32
27.	Uttar Pradesh	1:5	1:100
28.	Uttrakhand	1:6	1:3
29.	West Bengal	1:5	1:20

^{260.} Subs. by G.S.R. 502(E), dt. 16-6-2015 (w.e.f. 18-6-2015).

30.	Andaman and Nicobar Islands	_	1:13
31.	Chandigarh	1:6	_
32.	Dadra and Nagar Haveli	1:50	1:2
33.	Delhi	1:6	1:13
34.	Daman and Diu	1:3	1:11
35.	Lakshadweep	_	1:2
36.	Puducherry	1:7	—]

SCHEDULE III

[See Rule 14]

²⁶¹[FORMAT 1

Model Contract of Apprenticeship Training for Major/Minor* Apprentices

Photograph of Apprentice

1.	Name and address of establishment	:
	with Tel. No., Fax No. and E-mail address	
2.	(a) Name of apprentice (Block Letters):	1
	(b) Father's/Mother's/Husband's Name:	:
3.	Address of apprentice:	:
4.	Gender (please √)	: Male/Female/Transgender
5.	Date of birth	÷
	•	
6.	(a) Whether belongs to SC/ST/OBC/PWD/ Minority	: Yes/No
	(please √)	
	(b) Name of the category	:
7.	Educational Qualification	
	(a) Academic Qualification	:
	(b) Technical qualification	:
	(v) Name of the Trade or Course	:

^{261.} Subs. by G.S.R. 502(E), dt. 16-6-2015 (w.e.f. 18-6-2015).

	(vi) Duration of Training or Course	: From To
	(vii) Name of the Institute or College	:
	(viii) Name of the Council or University	:
8.	(a) Date of execution of contract	:
	(b) Age on the date of execution of contract	:
9.	Name of the trade for which apprentice is for	1
	apprenticeship training	
10.	(a) Duration of apprenticeship training: yea	rs months
	(b) Period of apprenticeship training: From	. То
11.	Rates of Stipend: The minimum prescribed stipe to apprentice	nd per month to be paid by the employer
	(a) During 1st year of training	: Rs
	(b) During 2nd year of training	: Rs
	(c) During 3rd and 4th year of training	: Rs
12.	(a) Name and address of Guardian	
	(in case of apprentice is minor)	
	(b) Relationship with the apprentice	:
13.	Name and Address of the Surety	:
14.	We, the Employer, Apprentice or Guardian** and read the Apprentices Act, 1961 and the Apprentice of apprenticeship training including obligations made thereunder. In case of default by the either compensate the other party as per the provisions Provisions of the Rules may be seen in the Enclosure.	and agree to abide by all the provisions the apprentice or the employer, we agree to of the Apprenticeship Rules, 1992 (Main
•••		
	Signature of Signature of Signature of Apprentice with seal	Guardian** Signature of Surety
15.	. Name of Witnesses with their Address	
	(1)	
	(1)	
**	*16. Contract Registration Number	:
	(Table)	
	(To be given by the Office of the Apprentices	
	 Minor apprentice is an apprentice who heighteen years of age 	as not completed
	** Guardian, in case of minor apprentices	

*** Mandatory only for designated trades

Enclosure to Contract of Apprenticeship Training

The main provisions of the Apprenticeship Rules relating to the Contract of Apprenticeship Training are—

1. The employer shall pay stipend per month to the trade apprentices at the minimum rates (as per the provision of sub-rule (1) of Rule 11 of the Apprenticeship Rules, 1992)

(a) During 1st year of training : Seventy per cent of minimum wage

of semi-skilled workers notified by the respective State or Union territory

(b) During 2nd year of training : Eighty per cent of minimum wage of

semi-skilled workers notified by the

respective State or Union territory

(c) During 3rd and 4th year of training : Ninety per cent of minimum wage of

semi-skilled workers notified by the

respective State or Union territory:

Provided that in the case where the minimum rate of wage for a trade is not notified by the State Government or Union territory, then, the maximum of minimum wages of the Scheduled Employment notified by such State Government or Union territory for semi-skilled workers shall be taken into account for paying the stipend in respect of that trade:

Provided further that in the case of trade apprentices referred to in clause (a) of Section 6 of the Act, the period of training already undergone by them in a school or other institution recognised by the National Council, shall be taken into account for the purpose of determining the rate of stipend payable".

 The employer shall pay stipend per month to the Graduate, Technician and Technician (Vocational) apprentices at the minimum rates (as per the provisions of sub-rule (2) of Rule 11 of the Apprenticeship Rules, 1992)

(a) Graduate Apprentices : Rs. 4984

(b) Sandwich Course : Rs. 3542

(Students from Degree Institutions)

(c) Technician Apprentices : Rs. 3542 (d) Sandwich course : Rs. 2890

(Students from Diploma Institutions)

(e) Technician (Vocational) Apprentices : Rs. 2758

The stipend prescribed for graduate apprentices shall be paid by the employer to those
apprentices who possess a degree of minimum three years duration after 10+2 system of
education and undergoing apprenticeship training in optional trade.

4. The stipend prescribed for technician apprentices shall be paid by the employer to those apprentices who possess a diploma of three years after 10th class or diploma of two years after 12th pass and undergoing apprenticeship training in optional trade.

5. The stipend prescribed for technician (vocational) apprentices shall be paid by the employer to those apprentices who possess a certificate in vocational course involving two years of study after completion of secondary stage of school education and undergoing apprenticeship training in optional trade.

- The stipend prescribed for trade apprentices shall be paid by the employer to all other apprentices undergoing apprenticeship training in optional trade according to their period of apprenticeship training.
- The stipend for a particular month shall be paid by the tenth day of the following month. No deduction shall be made from the stipend for the period during which an apprentice remain on leave as observed in the establishment.
- Where the Contract of Apprenticeship is terminated through failure on the part of the employer in carrying out the terms and conditions of the Contract (as notified under the Apprenticeship Rules, 1992), he shall pay to the apprentice such compensation as may be provided by the Central Government.
- In the event of premature termination of Contract of Apprenticeship for failure on the part of apprentice to carry out the terms and condition of the contract (as notified under the Apprenticeship Rules, 1992), the surety at the request of apprentice hereby guarantees to employer the payment of such amount as determined by the Apprenticeship Adviser as and towards the cost of training.
- 10. The liability of the surety is limited to an amount of two thousand five hundred rupees with interest at twelve per cent per annum.]

Pro Forma of Work Diary

Name and Address of Establishment:

Name of Apprentice:

Trade:

Registration Number:

Serial Number	Date (Week)		Competencies	Signature of
	From	То	covered during the week	Supervisor
= 2	Ar L. Aje			
	T.			
	,			

Note: The list of competencies to be indicated as laid down in the course of trade.

The work diary shall be maintained by the Apprentice and countersigned by his supervisor once a week.]

^{262.} Format 1-A omitted by G.S.R. 63(E), dt. 20-1-2017 (w.e.f. 20-1-2017).

^{263.} Subs. by G.S.R. 502(E), dt. 16-6-2015 (w.e.f. 18-6-2015).

^{264.} Format 3 omitted by G.S.R. 63(E), dt. 20-1-2017 (w.e.f. 20-1-2017).

^{265.} Format 3-A *omitted* by G.S.R. 63(E), dt. 20-1-2017 (w.e.f. 20-1-2017).

^{266.} Format 4 omitted by G.S.R. 63(E), dt. 20-1-2017 (w.e.f. 20-1-2017).

²⁷²[FORM APPRENTICESHIP 1]

Record Paid of Progress of Apprentice

[To be submitted once in a quarter in respect of Graduate or Technician or Technician (Vocational) Apprentices]

Name of Apprentice	
Registration Number	
Subject field in Engineering or Technology or Vocational Course	
Under training at	
Date of commencement of training	
Area of training during the quarter	
Progress report for quartertoto	
(i) Aptitude for training	
(ii) Performance during the quarter	
(iii) Shortcomings, if any	
(iv) Reaction of trainee to corrective action at (iii) above	
(v) Assessment:—	
Excellent/Above Average/Average/Below Average	
(Strike out those not applicable)	
	 (ii) Performance during the quarter (iii) Shortcomings, if any (iv) Reaction of trainee to corrective action at (iii) above (v) Assessment:— Excellent/Above Average/Average/Below Average

Signature of Officer/Executive in charge of Training "Remarks Signature of Manager of the Industry/Establishment."]

SCHEDULE IV

[See Rule 9]

Qualifications of Incharge of Training of Apprentices

- 1. In case of Trade Apprentices:
 - (a) Must possess a degree or diploma in engineering or technology or equivalent qualification recognised by Government of India.

- (b) National Apprenticeship Certificate with minimum five years experience.
- 2. In the case of Graduate Apprentices:

Must hold a degree in engineering or technology or equivalent qualification as recognised by the Government of India.

3. In the case of Technician and Technician (Vocational) Apprentices:

267. Form Apprenticeship I omitted by G.S.R. 63(E), dt. 20-1-2017 (w.e.f. 20-1-2017).

268. Apprenticeship Training Scheme 1 *omitted* by G.S.R. 63(E), dt. 20-1-2017 (w.e.f. 20-1-2017).

269. Apprenticeship Training Scheme 2 (For RDAT) omitted by G.S.R. 63(E), dt. 20-1-2017 (w.e.f. 20-1-2017).

270. Apprenticeship Training Scheme 3 (State/Union Territory) omitted by G.S.R. 63(E), dt. 20-1-2017 (w.e.f. 20-1-2017) (w.e.f. 20-1-2017).

271. Form Apprenticeship 2 omitted by G.S.R. 63(E), dt. 20-1-2017 (w.e.f. 20-1-2017).

272. FORM APPRENTICESHIP 3 renumbered by G.S.R. 63(E), dt. 20-1-2017 (w.e.f. 20-1-2017).

Must hold degree or diploma in engineering or certificate in vocational courses or equivalent qualification recognised by the Government of India.

- 4. The person placed in over all charge of training of apprentices may be assisted by such number, as is considered necessary, of shop floor or workshop personnel who have practical know how to guide the apprentices. It is desirable that the person in charge should have industrial experience.
- 5. Desirable qualification in the case of 1, 2 and 3 above:

Training in Central Staff Training and Research Institute/Technical Teacher Training Institute/Central Training Institute.

²⁷³[SCHEDULE IV-A

[See Rule 9-A]

Staffing pattern and qualifications of instructional staff

- I. STAFFING PATTERN
 - (a) BASIC TRAINING CENTRE
 - 1. One Trade Instructor...... for every 16 apprentices.
 - 2. One Drawing Instructor...... for every 150 apprentices.
 - 3. One Instructor (Workshop Calculation and Science)...... for every 150 apprentices.
 - 4. One Social Study Instructor for every 400 apprentices.
 - (b) SHOP FLOOR TRAINING INCLUDING RELATED INSTRUCTIONS
 - 1. One Trade Instructor for every 40 apprentices.
 - 2. One Drawing Instructor for every 150 apprentices.
 - 3. One Workshop Calculation and Science Instructor for every 150 apprentices.
- II. QUALIFICATIONS OF INSTRUCTIONAL STAFF FOR BASIC TRAINING CENTRE AND SHOP FLOOR TRAINING INCLUDING RELATED INSTRUCTIONS. TRADE INSTRUCTOR/DRAWING INSTRUCTOR/WORKSHOP CALCULATION AND SCIENCE INSTRUCTOR:-

Essential: (a) (i) Passed 10th Standard.

(ii) Passed National Apprenticeship Certificate Examination in relevant trade with five years experience in industry.

OR

(b) Diploma in Engineering/Technology in appropriate branch with three years experience.

Desirable: Passed Instructor Training Course in relevant trade from any of the Advanced Training Institute or Central Training Institute for Instructors under the Directorate General of Employment and Training Ministry of Labour.]

274 OR

Passed Advanced Training Course in the relevant trade followed by training in Principle of Teaching from any Regional Vocational Training Institute for Women or National Vocational Training Institute for Women under Directorate General Employment and Training, Ministry of Labour.]

^{273.} Ins. by G.S.R. 190(E), dt. 26-2-1999 (w.e.f. 28-2-1999).

^{274.} Added by G.S.R. 128, dt. 22-3-2000 (w.e.f. 8-4-2000).

SCHEDULE V

[See Rule 6]

Contract of Apprenticeship

I. Obligations of Employer (both in the case of Major and Minor Trade Apprentices):

(Under Section 11 of the Apprentices Act, 1961)

- (1) The employer shall make suitable arrangements in the workshop for imparting a course of practical training to the apprentice in accordance with the programme approved by the Central/State Apprenticeship Adviser and the syllabus approved by the Central Government in consultation with the Central Apprenticeship Council.
- (2) (a) Such of those employers as specified in sub-section (4) of Section 9 shall make suitable arrangements to impart course of basic training to the apprentice in accordance with the syllabus approved by the Central Government in consultation with the Central Apprenticeship Council either in separate parts of the workshop building or in a separate building set up by the employer.

$$(b)^{275}[***]$$

- (3) 276[* * *]
- (4) (a) The employer shall pay stipend to the apprentice at the rate as specified from time to time under Rule 11 of the Apprenticeship Rules, 1991.
 - (b) The stipend for a particular month shall be paid by the 10th day of the following month. No deduction shall be made from the stipend for the period during which the apprentice remains on casual or medical leave. Stipend shall, however, not be paid for the period for which the apprentice remains on extraordinary leave.
- (5) (a) The weekly hours of work of an apprentice while undergoing practical training shall be as follows:—
 - (i) The total number of hours per week shall be 42 to 48 hours (including the time spent on related instructions);
 - (ii) apprentice during basic training shall ordinarily work for 42 hours per week including the time spent on related instructions;
 - (iii) apprentice during the second year of apprenticeship shall work for 42 to 45 hours per week including the time spent on related instructions;
 - (iv) apprentice during the third and subsequent years of apprenticeship shall work for the same number of hours per week as the workers in the trade in the establishment in which the apprentice is undergoing apprenticeship training: Provided, however, that short term apprentice may be engaged to work up to a limit of 40 hours per week.
 - ²⁷⁷[(b) An establishment can engage apprentices of age eighteen and above in normal working hours of the establishment. Apprentices under the age of eighteen shall be engaged in such training between the hours of 8.00 am and 6.00 pm. Any relaxation in the same shall be approved by the Apprenticeship Adviser, on case to case basis.]
- (6) Where the contract of apprenticeship is terminated on account of failure on the part of the employer to carry out the terms and conditions of the contract he shall pay to the

^{275.} Omitted by G.S.R. 502(E), dt. 16-6-2015 (w.e.f. 18-6-2015).

^{276.} Omitted by G.S.R. 502(E), dt. 16-6-2015 (w.e.f. 18-6-2015).

^{277.} Subs. by G.S.R. 686(E), dt. 25-9-2019 (w.e.f. 25-9-2019). Prior to substitution it read as:

[&]quot;(b) No apprentice other than a short term apprentice shall be engaged on such training between the hours of 10 p.m. and 6 a.m. except with the prior approval of the Apprenticeship Adviser who may give his approval if he is satisfied that it is in the interest of the training of the apprentice or in public interest."

apprentice or his guardian (in the case of a minor) compensation in accordance with the rates as specified under Rule 8 of the Apprenticeship Rules, 1991.

- (7) 278[* * *]
- (8) The employer shall allow to the apprentice such holidays as are observed in the establishment.
- (9) If personal injury is caused to an apprentice by accident arising out of and in the course of his training as an apprentice, the employer shall pay to the apprentice compensation in accordance with the provisions of the Workmen's Compensation Act, 1923, subject to the modifications specified in the Schedule to the Apprentices Act, 1961.

II. Obligations of Trade Apprentice (both in case of Major and Minor Trade Apprentices) (Under Section 12 of Apprentices Act, 1961).

- (1) The apprentice shall abide by the rules and regulations of the establishment in all matters of conduct and discipline and carry out all lawful orders of the employer and superiors in the establishment.
- (2) The apprentice shall conduct himself as a trainee and not as a worker, learn his trade conscientiously and diligently and endeavour to qualify himself as a skilled craftsman in his trade before the expiry of the period of training. Save as provided in the Apprentices Act, 1961, provisions of any law with respect to labour will not be applicable to him.
- (3) The apprentice shall attend practical (basic and shopfloor) training and related instructions classes regularly.
- (4) The apprentice shall appear for periodical tests that may be conducted by the employer or other authorities concerned by the National Council for Vocational Training for award of a certificate or proficiency in the trade.
- (5) In the event of premature termination of contract of apprenticeship for failure on the part of the apprentice to carry out the terms and conditions of contract, the surety or the guardian may be bound to pay the employer such amount as may be determined by the Central/State Apprenticeship Adviser as and towards the cost of training in accordance with rates as specified under Rule 8 of the Apprenticeship Rules, 1991.
- (6) Except in case of extreme urgency the apprentice shall submit applications for all leave except medical leave or the appropriate authority and obtain sanction before the leave is taken.
- (7) The apprentice, or his/her guardian (in case of minor) declares that no other contract of apprenticeship subsists already between him and any other employer (in respect of minor apprentice, by the guardian) and undertakes that he shall not enter into any other contract of apprenticeship with any other employer (in respect of minor apprentice, by the guardian) before the expiry or termination of the contract of apprenticeship.
- (8) The apprentice or his/her guardian (in case of minor) shall not enter into any other contract of apprenticeship with any other employer in respect of the apprentices mentioned in the first recital before the expiry or termination of the contract of apprenticeship.
- (9) The first six months of the period of apprenticeship training shall be treated as period on probation. Either party may make an application to the Central/State Apprenticeship Adviser for the earlier termination of contract and when such an application is made, the party making application shall send by post a copy thereof to the other party to the contract. The Central/State Apprenticeship Adviser after considering the contents of the application and objectives, if any, filed by the other party, may terminate the contract, if application and objectives, if any, filed by the other party, of them have or has failed to carry he is satisfied that the parties to the contract and that it is desirable in the interests of the parties or any of them to terminate the same:

Provided that the amount as stated in Paras I(6) and II(5) of this schedule shall become payable by one party to the other accordingly as the failure is on the part of the employer or the apprentice:

Provided further that no compensation shall be payable by the employer to the guardian of the apprentice if the employer makes an application to the Central/State Apprenticeship Adviser during the period the apprentice is on probation for the termination of the contract on the ground that the apprentice on the trade in which he has been engaged and that his guardian has refused to allow him to undergo apprenticeship training in another designated trade for which he is found suitable by the employer and if the Central/State Apprenticeship Adviser after considering the contents of the application of the employer and the objections, if any, filed by the other party is satisfied that it is desirable in the interests of the parties or any of them to terminate the contract.

- ²⁷⁹[(10) It shall not be obligatory on the part of the employer to offer any employment to the apprentice on completion of period of his apprenticeship training in his establishment nor shall it be obligatory on the part of the apprentice to accept an employment under the employer:
 - Provided that if there is any recruitment, employer shall formulate its own policy for recruiting any apprentice who has completed the period of apprenticeship training in his establishment in terms of sub-section (1) of Section 22 of the Act.]
 - (11) Any disagreement or dispute between the employer and the guardian of the apprentice arising out of the contract shall be referred to the Central/State Apprenticeship Adviser, for decision and any person aggrieved by the decision of the Central/State Apprenticeship Adviser, may, within 30 days from the date of communication to him of such decision, prefer an appeal against the decision to the Central/State Apprenticeship Council and such appeal shall be heard and determined by the Committee of that Council appointed for the purpose. The decision of such Committee shall be final.

SCHEDULE VI

[See Rule 6]

Terms and Conditions of the Contract of Apprenticeship for Graduate Technician and Technician (Vocational) Apprentices

- 1. The period of training shall be one year (in the case of Sandwich students the period of training shall be stipulated in the curriculum).
- ²⁸⁰[2. It shall not be obligatory on the part of the employer to offer any employment to the apprentice on completion of period of his apprenticeship training in his establishment nor shall it be obligatory on the part of the apprentice to accept an employment under the employer:

Provided that if there is any recruitment, employer shall formulate its own policy for recruiting any apprentice who has completed the period of apprenticeship training in his establishment in terms of sub-section (1) of section (22) of the Act.]

- 3. Every apprentice undergoing apprenticeship training in an establishment shall be a trainee and not a worker and as such the provisions of any law with respect to labour shall not apply to or in relation to such apprentice.
- 4. (i) The apprentice shall abide by the rules and regulations of the establishment in all matters of conduct and discipline and safety and carry out all lawful orders of the employer and superiors in the establishment.

^{279.} Subs. by G.S.R. 502(E), dt. 16-6-2015 (w.e.f. 18-6-2015).

^{280.} Subs. by G.S.R. 502(E), dt. 16-6-2015 (w.e.f. 18-6-2015).

- (ii) The apprentice shall learn his subject field conscientiously and diligently and attend to practical and instructional classes regularly.
- (iii) The apprentice shall maintain a record of his work during the period of his apprenticeship training in a proforma approved by the Apprenticeship Adviser.
- (iv) Where the contract of apprenticeship is terminated for failure on the part of the apprentice to carry out the terms of contract, the apprentice shall refund to the employer as cost of training such amount as may be determined by the Apprenticeship Adviser. In such event, the apprentice shall not be entitled to enter into another contract of Apprenticeship under the Act with any other employer.
- (v) The contract of apprenticeship can be terminated without compensation payable to the apprentice:—
 - (a) if he/she secures gainful employment (on production of copy of the appointment order); and
 - (b) if he/she is unable to continue training on medical grounds (on production of a certificate to this effect from a Medical Officer not below the rank of Civil Surgeon).
- (vi) For breach of contract by the employer, the employer shall pay compensation to the apprentice in accordance with rates specified under Rule 8 of these rules.
- (vii) Continuance of payment of stipend shall depend on satisfactory performance of the apprentice during the training period.
- 5. (i) The employer shall make suitable arrangement in his establishment for imparting a course of apprenticeship training to the apprentice in accordance with the provisions of the Act and rules made thereunder and with the approval of the respective Regional Central Apprenticeship Adviser.
- (ii) Every employer is required to formulate a "Training Programme" for the training of Graduate/Technician/Technician (Vocational) Apprentices and get it approved by the respective Regional Central Apprenticeship Adviser.
- (iii) The employer will arrange for a suitable person to be placed in charge of training of apprentices as laid down under the Act and the rules made thereunder.
- ²⁸¹[6.(i) A Graduate, Technician and Technician (Vocational) Apprentice shall work according to the normal hours of work of the department in the establishment to which he or she is attached for training.]
 - (ii) The stipend for a particular month shall be paid before the 10th day of the following month.

^{281.} Subs. by G.S.R. 502(E), dt. 16-6-2015 (w.e.f. 18-6-2015).